

ORISSA HIGH COURT

FILING REPORT AS ON :27/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBA/000008/2023	PARADIP PORT TRUST (PPT), PARADIP VS M/S. MODI PROJECTS LTD.,	DINESH KUMAR PATRA VS	// (//
2	BLAPL/0003344/2023	SUBRAT SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANTALA /414 /2022 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0001489/2022
3	BLAPL/0003345/2023	SUNI @ SUNIL JHANKAR VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KANTABANIA PS /136 /2022 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000029/2022
4	BLAPL/0003346/2023	D. RAJENDRA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KORAPUT TOWN /30 /2023 S.D.J.M.,KORAPUT(Koraput) GR/0000099/2023
5	BLAPL/0003347/2023	ASINA SABAR VS STATE OF ODISHA	RAKESH KUMAR DAS VS	PADMAPUR /13 /2021 A.D.J., GUNUPUR(Rayagada) TR/0000026/2021
6	BLAPL/0003348/2023	BIRENDRA NATH MAJHI VS STATE OF ODISHA	AJIT KUMAR RAUT VS	//0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000007/2023
7	BLAPL/0003349/2023	ASISH PRADHAN VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	CYBER CRIME AND E.O, BALASORE /8 /2023 J.M.F.C.,BASTA(Baleshwar) CT/0000177/2023
8	BLAPL/0003350/2023	NAGA DAS VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	BALICHANDRAPUR /58 /2023 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000253/2023
9	BLAPL/0003351/2023	GAFFAR MONDAL @ MONDL VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000034/2023
10	BLAPL/0003352/2023	RAJA @ BIBEKANANDA SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MOTANGA /4 /2023 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000005/2023
11	BLAPL/0003353/2023	MINAJUL MONDAL VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000034/2023

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12	BLAPL/0003354/2023	SARAT SAGRIA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /205 /2022 J.M.F.C.,KANTABANJI(Balangir) GR/0000465/2022
13	BLAPL/0003355/2023	KUMAR NAYAK@ ASHOK BEHERA VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /198 /2021 J.M.F.C.,DARINGBADI(Kandhamal) CT/0000312/2021
14	BLAPL/0003356/2023	SASMITA SAMAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BADABAZAR /219 /2022 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002020/2022
15	BLAPL/0003357/2023	SIDDIK ALI MOLLA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000034/2023
16	BLAPL/0003358/2023	RANJAN MAHARANA VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /35 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000016/2023
17	BLAPL/0003359/2023	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	PURUNAKATAK /27 /2023 J.M.F.C.,HARBHANGA(Baudh) CT/0000046/2023
18	BLAPL/0003360/2023	KAMESHWAR PRASAD CHOUDHARY VS STATE OF ODISHA	DIPTI REKHA NANDA VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000006/2023
19	BLAPL/0003361/2023	JUMA KHAN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	INFOCITY PS /63 /2023 () //
20	BLAPL/0003362/2023	GOPAL BANJARA VS STATE OF ODISHA	UMAKANTA BARIK VS	KUNDEI /26 /2023 () //
21	BLAPL/0003363/2023	ASISH BAGH @ ASHISH KUMAR BAGH VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /2 /2023 () //
22	BLAPL/0003364/2023	KRUSHNA SETHY VS STATE OF ODISHA	SURESH KUMAR JENA VS	MANGALPUR /365 /2021 () //
23	BLAPL/0003365/2023	SAROJIT DAFADAR	ANIRUDHA DAS	KALIMELA /53 /2023

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0003366/2023	SUBHRANSU PRADHAN	SUSANTA KUMAR BARAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0003367/2023	RAJU BINDHANI	SIDHARTHA DAS	BARBIL /69 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0003368/2023	NIRAKAR SUNANI	BIJAYA KUMAR RAGADA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0003369/2023	ASHOK KUMAR ROUT @ ASHOK	RAMESH CHANDRA BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0003370/2023	SAMARENDRA BADAJENA @ BAPI	SAROJ KUMAR DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0003371/2023	MUNA @ SATYABRATA JENA	CHEERA RANJAN SATAPATHY	NISCHINTAKOILI /194 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0003372/2023	AJAY ROUL	AMIT KUMAR NATH	BANARAPAL /391 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0003373/2023	RAJESH KUMAR MOHANTY @ RAJA	TANMAYA KUMAR MOHANTY	MANCHESWAR P.S. /61 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0003374/2023	PRAKASH CHANDRA PUTEL	AJIT KUMAR RAUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0003375/2023	ABANI SAHOO	BIJAYA KUMAR SAHOO	ODAGAON /3 /2008
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0003376/2023	SUMANTA SUNA	BIDYADHAR PANDA	BURLA /565 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0003377/2023	STATE OF ODISHA SIDHESWAR PARIDA VS	SABYASACHI MISHRA VS	// JATNI P.S. /268 /2022 ()
36	BLAPL/0003378/2023	STATE OF ODISHA SANKAR BEHERA VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /7 /2023 ()
37	BLAPL/0003379/2023	STATE OF ODISHA PRABHAKAR DALABEHERA @ MITU VS	SANJEEV KUMAR SWAIN VS	// CHANDRASEKHARPUR /82 /2023 ()
38	BLAPL/0003380/2023	STATE OF ODISHA MUKESH RAJESH WAGMARE VS	CHANDANA MISHRA VS	// PHULBANI SADAR /155 /2022 ()
39	BLAPL/0003381/2023	STATE OF ODISHA SIBA SANKAR BAGH VS	AMULYA RATNA PANDA VS	// KORAPUT TOWN /143 /2016 ()
40	BLAPL/0003382/2023	STATE OF ODISHA RAMAKANTA PRADHAN VS	BIJAYA KUMAR RAGADA VS	// JHARSUGUDA /530 /2018 ()
41	BLAPL/0003383/2023	STATE OF ODISHA SAMBARIA @ BHAGIRATHI PRADHAN VS	BITAS KUMAR SWAIN VS	// POLASARA PS /192 /2022 ()
42	BLAPL/0003384/2023	STATE OF ODISHA BIJAY BHARDWAJ VS	SUBRATA PANDA VS	// EOW,BHUBANESWAR /2 /2022 ()
43	BLAPL/0003385/2023	STATE OF ODISHA AJIT PANDEY VS	ANIRUDHA DAS VS	// KIAKATA /10 /2023 ()
44	BLAPL/0003386/2023	STATE OF ODISHA MUNA SETHI VS	RAMESH CHANDRA MAHARANA VS	// BHARATPUR PS /504 /2022 ()
45	BLAPL/0003387/2023	STATE OF ODISHA MITU GOUDA VS	S.S.RAY (2) VS	// DHARAKOT PS /13 /2020 ()
		STATE OF ODISHA		//

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46	BLAPL/0003388/2023	SUSHIL SETHI @ KANHU VS STATE OF ODISHA	S.S.RAY (2) VS	INFOVALLY UPD BHUBANESWAR /86 /2023 () //
47	BLAPL/0003389/2023	SITURAM SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DASPALLA /205 /2022 () //
48	BLAPL/0003390/2023	MAHENDRA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /31 /2023 () //
49	BLAPL/0003391/2023	TULARAM PUJARI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	UMERKOTE /311 /2022 () //
50	BLAPL/0003392/2023	SISIR MANDAL VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KALIMELA /51 /2023 () //
51	BLAPL/0003393/2023	DEBA KARTAMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MATHILI /33 /2021 () //
52	BLAPL/0003394/2023	SANJAY PANGI VS STATE OF ODISHA	AMIT BISWAL VS	SUNABEDA /114 /2020 () //
53	BLAPL/0003395/2023	KHALEKUL AKUNJEE VS STATE OF ODISHA	RAMAKRISHNA NAIK VS	/ /0 () //
54	BLAPL/0003396/2023	LAXMIKANTA PASUREDDY VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	PADMAPUR /40 /2023 () //
55	BLAPL/0003397/2023	TRILOCHAN RAY CHETTY@TRILOCHAN RAICHETI VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	POTTANGI /129 /2022 () //
56	BLAPL/0003398/2023	SANTANU KUMAR RATH VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	GUDARI /69 /2022 () //
57	BLAPL/0003399/2023	KESHAB PADAL@MAJHI	ASIT KUMAR JENA	/ /0

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		VS	VS	()
58	BLAPL/0003400/2023	STATE OF ODISHA JITENDRA KUMAR NAG	ASIT KUMAR JENA	// ORKEL /222 /2022
		VS	VS	()
59	BLAPL/0003401/2023	STATE OF ODISHA KHEMRAJ NAGESH	ASIT KUMAR JENA	// ORKEL /222 /2022
		VS	VS	()
60	BLAPL/0003402/2023	STATE OF ODISHA PAPUNA@ AJI@ UPENDRA ROUT	SUBHAS CHANDRA MISHRA	// ANGUL TOWN /465 /2022
		VS	VS	()
61	BLAPL/0003403/2023	STATE OF ODISHA TULASA MUDULI	MANORANJAN PADHY	// DASMANTAPUR /76 /2020
		VS	VS	()
62	BLAPL/0003404/2023	STATE OF ODISHA RITESH KUMRA	UMA SHANKAR PATEL	// /596 /2022
		VS	VS	()
63	BLAPL/0003405/2023	STATE OF ODISHA PABITRA KUMAR MAJHI	MANORANJAN PADHY	// / /0
		VS	VS	()
64	BLAPL/0003406/2023	STATE OF ODISHA KUNI@GOUTAM JENA	CHHABI BEHERA	// JATNI P.S. /102 /2023
		VS	VS	()
65	BLAPL/0003407/2023	STATE OF ODISHA SANJAY MANTRI	SAMARENDRA MOHANTY	// BALIKUDA /379 /2021
		VS	VS	()
66	BLAPL/0003408/2023	STATE OF ODISHA JAYARAJ DALABEHERA	AMIT BISWAL	// PATTAPUR (ASKA) /34 /2021
		VS	VS	()
67	BLAPL/0003409/2023	STATE OF ODISHA SANTOSH BEHERA @ SANTU BEHERA	SABYASACHI MISHRA	// JODA /276 /2022
		VS	VS	()
68	BLAPL/0003410/2023	STATE OF ODISHA SABHAPATI GANDA	RAJIB LOCHAN PATNAIK	// BORIGUMMA /79 /2022
		VS	VS	()

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69	BLAPL/0003411/2023	STATE OF ODISHA KRUSHNA CHANDRA JENA VS	BIPIN KUMAR NAYAK VS	// NIMAPADA /140 /2019 ()
70	BLAPL/0003412/2023	STATE OF ODISHA NOORJAHAN BIBI@KHATOON VS	SOMANATH MITRA VS	// BADAMBADI /232 /2022 ()
71	BLAPL/0003413/2023	STATE OF ODISHA KULU @ DIBYA RANJAN MUDULI VS	S.S.RAY (2) VS	// INFOVALLY UPD BHUBANESWAR /86 /2023 ()
72	BLAPL/0003414/2023	STATE OF ODISHA CHIRANJIBI JENA @ KHUMPA VS	BAIJAYANTI MOHANTY VS	// THAKURMUNDA /22 /2023 ()
73	BLAPL/0003415/2023	STATE OF ODISHA DHURGUJ MANDAL VS	KISHORE KUMAR MISHRA VS	// PURI GRPS /126 /2022 ()
74	BLAPL/0003416/2023	STATE OF ODISHA UMA SANKAR MEENA VS	SANGRAM KESHARI ROUT VS	// MACHHKUND /72 /2022 ()
75	BLAPL/0003417/2023	STATE OF ODISHA VISHAL PRADHAN VS	SOMANATH SATAPATHY VS	// BADAMBADI /375 /2022 ()
76	BLAPL/0003418/2023	STATE OF ODISHA SUMAN PAL VS	RAJIB LOCHAN PATNAIK VS	// PODIA PS /13 /2023 ()
77	BLAPL/0003419/2023	STATE OF ODISHA DHURGUJ MANDAL VS	KISHORE KUMAR MISHRA VS	// PURI GRPS /127 /2022 ()
78	BLAPL/0003420/2023	STATE OF ODISHA HEMSAGAR BHAINSA VS	RABINDRANATH PRUSTY VS	// BANHARPALI /272 /2022 ()
79	BLAPL/0003421/2023	STATE OF ODISHA MANTU SAHOO VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// COLLIERY /56 /2023 () //

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80	BLAPL/0003422/2023	HAREKRUSHNA BINDHANI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	//0 () //
81	BLAPL/0003423/2023	GANESH GAGAN PATEL VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	KULABIRA /21 /2023 () //
82	BLAPL/0003424/2023	SANTOSH KUMAR DALEI @ SANTOSH DALEI VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	DHAMNAGAR /241 /2020 () //
83	BLAPL/0003425/2023	PARAMESH PODAL @ DIPU VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SEMILLIGUDA /79 /2020 () //
84	BLAPL/0003426/2023	ASHOK KUMAR GUPTA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	DAMANJODI /12 /2023 () //
85	BLAPL/0003427/2023	PURNA CHANDRA MAJHI @ TAMBADU @ CHAGLU PABITRA KUMAR NAYAK VS STATE OF ODISHA	VS	SPL.TASK FORCE /31 /2022 () //
86	BLAPL/0003428/2023	MANDULU MUNDA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DEOGARH /33 /2023 () //
87	BLAPL/0003429/2023	SALIL BHENGRA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	HEMGIR /180 /2017 () //
88	BLAPL/0003430/2023	SANTOSH BHOI VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	LALBAG /294 /2020 () //
89	BLAPL/0003431/2023	RAJESH KUMAR DAS VS STATE OF ODISHA	SK. ZAFARULLA VS	KHANTAPADA /269 /2017 () //
90	BLAPL/0003432/2023	KABI@PURNA CHANDRA JENA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	CHANDABALI /382 /2022 () //
91	BLAPL/0003433/2023	MD AFSAR @ MD. APSAR @ MAGGI	SK. ZAFARULLA	PLANTSITE /355 /2022

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		VS	VS	()
		STATE OF ODISHA		//
92	BLAPL/0003434/2023	MAHENDRA PATRA	PABITRA KUMAR NAYAK	BONAI /31 /2018
		VS	VS	()
		STATE OF ODISHA		//
93	BLAPL/0003435/2023	FAGU@FAGU PRASAD HANSDAH@FALGUNI HANSDAH	PABITRA KUMAR NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
94	BLAPL/0003436/2023	SANTOSH BEHERA	SANJIB KUMAR BHANJADEO	PHIRINGIA /47 /2021
		VS	VS	()
		STATE OF ODISHA		//
95	BLAPL/0003437/2023	SURESH CHANDRA MAHALIK	KALPATARU MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
96	BLAPL/0003438/2023	DILLIP KUMAR SHARMA	TUSAR KUMAR MISHRA	PLANTSITE /44 /2021
		VS	VS	()
		STATE OF ODISHA		//
97	BLAPL/0003439/2023	JITU@JITUNA BARAL	ROHIT RANJAN RAY	JANKIA P.S. /454 /2022
		VS	VS	()
		STATE OF ODISHA		//
98	BLAPL/0003440/2023	LIVE SEKH	BASANTA KUMAR DAS	JHARPOKHARIA /233 /2022
		VS	VS	()
		STATE OF ODISHA		//
99	BLAPL/0003441/2023	MANTU NAIK	SANTOSH KUMAR MAHANTY	JAGANNATHA PRASAD /56 /2023
		VS	VS	()
		STATE OF ODISHA		//
100	BLAPL/0003442/2023	JHARIYA MUNDA	BHARAT BHUSAN ROUSTRAY	ROURKELA GRPS. /2 /2022
		VS	VS	()
		STATE OF ODISHA		//
101	BLAPL/0003443/2023	NETRANANDA MALLICK@JOGIA	S.S.RAY 2	INFOVALLY UPD BHUBANESWAR /86 /2023
		VS	VS	()
		STATE OF ODISHA		//
102	BLAPL/0003444/2023	LIVE SEKH	BASANTA KUMAR DAS	BAISINGA /321 /2022
		VS	VS	()

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103	BLAPL/0003445/2023	STATE OF ODISHA BINOD KUMAR PANGI VS	BISWAJIT NAYAK VS	// SEMILLIGUDA /97 /2022 ()
104	CMAPL/0000253/2023	STATE OF ODISHA ABHIJIT EINSTEIN VS	SOUMYA MISHRA VS	// // ()
105	CMAPL/0000254/2023	STATE OF ODISHA SAIKH JAFIRUDDIN VS	SAILESH DAS VS	// // ()
106	CMAPL/0000255/2023	NAMATARA BEGUM @ MONO DR. RATNARENU BALIARSINGH VS	BISIKESAN PRADHAN VS	// // ()
107	CMAPL/0000256/2023	STATE OF ODISHA ASHOK KU.DASH VS	ARUNA KUMAR NAYAK VS	// // ()
108	CMAPL/0000257/2023	P.O LABOUR COURT, BBSR BAIDYANATH SAHOO VS	ADV VS	// // ()
109	CMAPL/0000258/2023	STATE OF ODISHA PARBATI MAHAKUR @BAGHAR VS	AMIT PRASAD BOSE VS	// // ()
110	CMP/0000343/2023	SUB COLLECTOR, BIRMAHARAJPUR BASANTI KUMARI PRADHAN VS	ABINASH NAYAK VS	// // CIVIL JUDGE (SD),PURI(Puri)
111	CMP/0000344/2023	DHADIA LENKA PANCHANAN MOHAPATRA VS	D.K.SAHOO VS	CS/0000656/2016 // CIVIL JUDGE (JD),JAJPUR(Jajapur)
112	CMP/0000345/2023	FAKIRA PATRA ANUPAMA SAHOO VS	SOUBHAGYA KUMAR DASH VS	CS/0000610/2018 // CIVIL JUDGE (SD),ANANDPUR(Kendujhar)
113	CMP/0000346/2023	BHIMSEN KAR PARAMANANDA NAYAK VS	DWARIKA PRASAD MOHANTY VS	CMA/0000061/2021 // ADL. CIVIL JUDGE (SD),BALASORE(Baleshwar)
		NARANA @ NARAYAN JENA		CS/0000587/2011

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114	CMP/0000347/2023	NIRANJAN KISHORE NANDA VS GOBINDA CHANDRA RATH	BHASKAR CHANDRA PANDA VS	// 0 //
115	CMP/0000348/2023	RANJAN KUMAR SAHOO VS SANTOSH KUMAR NAYAK	BRAHMANANDA TRIPATHY VS	// 0 //
116	CMP/0000349/2023	JAGABANDHU MISHRA VS HI-TECH ESTATE AND PROMOTERS PVT. LTD., BBSR	TUSAR KUMAR MISHRA VS	// 0 //
117	CONTC/0002051/2023	ODISHA GRAMYA BANK, TINIMUHANI BRANCH, KENDRAPARA VS DEBAPRASAD BAL, EXECUTIVE OFFICER, KENDRAPARA	ANDRAPINA MOHANTY VS	// 0 //
118	CONTC/0002052/2023	ODISHA GRAMYA BANK, TINIMUHANI BRANCH, KENDRAPARA VS GOPAL CHANDRA BEHERA, PRINCIPAL, KENDRAPARA AUTONOMOUS COLLEGE CUM DDO, KENDRAPARA	ANDRAPINA MOHANTY VS	// 0 //
119	CONTC/0002053/2023	ODISHA GRAMYA BANK, TINIMUHANI BRANCH, KENDRAPARA VS PADMALAYA DAS, PRINCIPAL, BALIA WOMENS COLLEGE CUM DDO, KENDRAPARA	ANDRAPINA MOHANTY VS	// 0 //
120	CONTC/0002054/2023	ODISHA GRAMYA BANK, TINIMUHANI BRANCH, KENDRAPARA VS DEBASHIS DUTTA, DIRECTOR, HORTICULTURE KENDRAPARA CUM DDO, KENDRAPARA	ANDRAPINA MOHANTY VS	// 0 //
121	CONTC/0002055/2023	BRUSAVA KUMAR PRADHAN VS ANU GARG, PRINCIPAL SECRETARY, W.R. DEPT., BBSR	ADV VS	// 0 //
122	CONTC/0002056/2023	SUDHANSU SEKHAR PANY VS P.B.VERMA, REGIONAL PROVIDENT FUND COMMISSIONER, ODISHA	ADV VS	// 0 //
123	CONTC/0002057/2023	SOUMITREE KUMAR JENA VS PRAFULLA KUMAR SAHOO, CDVO, KEONJHAR	ADV VS	// 0 //
124	CONTC/0002058/2023	KARTIKESWAR SAHU VS AJAY KUMAR BHALLA, SECRETARY, MINISTRY OF HOME AFFAIRS	ADV VS	// 0 //
125	CONTC/0002059/2023	PARSURAM BEHERA	ADV.	//

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		VS	VS	0
126	CONTC/0002060/2023	ASWATHY S., I.A.S. KANAKA PRADHAN	ADV	//
		VS	VS	0
127	CONTC/0002061/2023	ASWATHY S., IAS PUSPALATA SAHOO	ADV	//
		VS	VS	0
128	CONTC/0002062/2023	ASWATHY S., I.A.S. DURGA PRASAD KANUNGO	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
129	CONTC/0002063/2023	USHA PADHEE, IAS TAPAN KUMAR SAMAL	ADV	//
		VS	VS	0
130	CONTC/0002064/2023	VIR VIKRAM YADAV, I.A.S. PURUSHOTAM DAS	ADV	//
		VS	VS	0
131	CONTC/0002065/2023	CHAKRABARTI SINGH RATHOR, COLLECTOR, JAJPUR JAYARAM NAYAK	GOUTAM KUMAR ACHARYA, SR.ADV.	//
		VS	VS	0
132	CONTC/0002066/2023	ANU GARG, COMMNR. CUM SECY., WR. DEPT. JAYASHREE MOHANTY	ADV.	//
		VS	VS	0
133	CONTC/0002067/2023	KAPILENDRA MISHRA, D.E.O., BHADRAK MINATI BEHERA	PRASANT KUMAR SAHOO	//
		VS	VS	0
134	CONTC/0002068/2023	BIKASH KUMAR MOHANTY, B.D.O., DHENKANAL UMAMANI MOHANTY NAYAK	ADV.	//
		VS	VS	0
135	CONTC/0002069/2023	KAPILENDRA MISHRA, D.E.O., BHADRAK SUKANTILATA NAYAK	JYOTIRMAY GUPTA	//
		VS	VS	0
136	CONTC/0002070/2023	KAPILENDRA MISHRA, D.E.O., BHADRAK RANJIT NAYAK	ADV	//
		VS	VS	0

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137	CONTC/0002071/2023	PRUTHIRAJ PARIDA, B.D.O., BALASORE HARISH CHANDRA PUJARI VS	ADV VS	// // ()
138	CONTC/0002072/2023	DILLIP KUMAR SAHOO, DEPUTY DIRECTOR (NGC 2), HIGHER EDUCATION, BBSR UDAYANATH SWAIN VS	ADV VS	// // ()
139	CONTC/0002073/2023	VIR VIKRAM YADAV, PRINCIPAL SECRETARY, LOKSEVA BHAWAN, BBSR JOGENDRA BEHERA VS	NIHAR RANJAN OJHA VS	// // ()
140	CONTC/0002074/2023	SUNIL KUMAR BANSAL, DIRECTOR GENERAL OF POLICE,CUTTACK PRANAB KUMAR HOTA VS	PRASANTA KUMAR MISHRA VS	// // ()
141	CONTC/0002075/2023	DR. MONA SHARMA, I.A.S. NILAMADHABA PANDA VS	PRASANTA KUMAR MISHRA VS	// // ()
142	CONTC/0002076/2023	DR. ARABINDA KUMAR PADHEE, I.A.S. SURENDRA KUMAR SAHOO VS	PRASANTA KUMAR MISHRA VS	// // ()
143	CONTC/0002077/2023	DR. ARABINDA KUMAR PADHEE, I.A.S. DURYODHAN SAHOO VS	PRASANTA KUMAR MISHRA VS	// // ()
144	CONTC/0002078/2023	DR. ARABINDA KUMAR PADHEE, I.A.S. JYOTI REKHA NAYAK VS	PRASANTA KUMAR MISHRA VS	// // ()
145	CONTC/0002079/2023	DR. ARABINDA KUMAR PADHEE, I.A.S. PRAFULLA KUMAR BALIARSINGH VS	PRASANTA KUMAR MISHRA VS	// // ()
146	CONTC/0002080/2023	DR. ARABINDA KUMAR PADHEE, I.A.S. SESHADEV SANBADA VS	ADV VS	// // ()
147	CONTC/0002081/2023	LAXMAN AMAT, O.A.S. PANKAJ KUMAR NAYAK VS SIDDESHWAR BALIRAM BONDAR, IAS	ADV VS VS	// // () //

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148	CONTC/0002082/2023	M/S ULTRATECH CEMENT LTD VS MD. SADIQUE ALAM, I.A.S.	ADV VS	// ()
149	CONTC/0002083/2023	CHANDRA BHANU SAHU VS SATYABRATA SAHU, IAS	ADV VS	// ()
150	CONTC/0002084/2023	NIHAR RANJAN SWAIN VS PARUL PATAWARI, IAS	ADV VS	// ()
151	CONTC/0002085/2023	G MADHUSUDAN RAO VS SALINI PANDIT, IAS	LAXMI KANTA MOHANTY VS	// ()
152	CONTC/0002086/2023	RAMESH PRASAD SAO @ RAMESH PRASAD SAHOO SIDHARTHA MISHRA I VS BICHITRANANDA NAYAK, E.O.,JODA, KEONJHAR	VS	// ()
153	CONTC/0002087/2023	SHAIKH RAHEMUTTULA VS DR.AVAYA KUMAR NAYAK, REGISTRAR, UTKAL UNIVERSITY, BBSR	NIHAR RANJAN MOHANTY VS	// ()
154	CONTC/0002088/2023	DILLIP KUMAR DASH VS DIPTI RANJAN SATHI, SUB COLLECTOR, BALUGAON	ADV VS	// ()
155	CONTC/0002089/2023	ARABINDA JENA VS SUSHIL KUMAR LOHANI, IAS	ADV VS	// ()
156	CRLA/0000331/2023	BHAGABAN ANKA VS STATE OF ODISHA	ARJEET MISHRA VS	JEYPORE MAHILA /19 /2014 ()
157	CRLA/0000332/2023	BINOD KUMAR SAHA VS STATE OF ODISHA	ANIRUDHA DAS VS	PADAMPUR /154 /2020 ()
158	CRLA/0000333/2023	SRABANA KUMAR DASH VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR SADAR /215 /2020 ()
159	CRLA/0000334/2023	SANTOSH KUMAR ROUT @ ANIL	SURYAKANTA DWIBEDI	RANPUR /247 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLA/0000335/2023	SOMANATHA BHOI @ SIBU @ SOMANATH BHOI	SURYAKANTA DWIBEDI	CUTTACK SADAR /594 /2020
		VS	VS	()
		STATE OF ODISHA		//
161	CRLA/0000336/2023	SANTOSH PRADHAN	DIPTI REKHA NANDA	PURI SADAR /203 /2020
		VS	VS	()
		STATE OF ODISHA		//
162	CRLA/0000337/2023	DHAUBA SING@ DHRUBA SINGH	RAJENDRA NARAYAN ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
163	CRLA/0000338/2023	PURNA CHANDRA SETHY	BHAGABAN SARANGI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLA/0000339/2023	PREM CHANDRA SUNA	DIPTI RANJAN BHOKTA	JEYPORE VIGILANCE /36 /2007
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
165	CRLLP/0000016/2023	MANORANJAN MOHAPATRA	KRUSHNA CHANDRA MOHANTY	/ /0
		VS	VS	()
		DHARANIDHAR SETHI		//
166	CRLMC/0001523/2023	PRAFULLA KUMAR SETHY	DIGAMBAR SETHI	KEONJHAR TOWN /93 /2012
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar)
		STATE OF ODISHA		GR/0000476/2012
167	CRLMC/0001524/2023	MANIKALAL BERA	SASHI BHUSAN PANDA	Dhamara Police Station /121 /2021
		VS	VS	SPL. JUDGE,BHADRAK(Bhadrak)
		STATE OF ODISHA		Spl/0000006/2022
168	CRLMC/0001525/2023	DINABANDHU PATRA	T.K.J. SAMANTA	CHANDAKA P.S. /58 /2023
		VS	VS	J.M.F.C.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		ICC/0000777/2023
169	CRLMC/0001526/2023	SANJAYA KUMAR KHATUA	TAPAN KUMAR SWAIN	SAHID NAGAR P.S. /437 /2022
		VS	VS	3RD ADJ BHUBANESWAR(Khordha)
		STATE OF ODISHA		TR/0000358/2022
170	CRLMC/0001527/2023	PRADEEP KUMAR SAHOO@DEEPU	ARIJEET MISHRA	JAJPUR ROAD /11 /2023
		VS	VS	J.M.F.C.,JAJPUR ROAD(Jajapur)

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0001528/2023	STATE OF ODISHA AKASH NAIK VS	PRANAB RANJAN CHHATOI VS	CT/0000030/2023 BAIDESWAR /51 /2018 SPECIAL COURT,CUTTACK(Cuttack)
172	CRLMC/0001529/2023	STATE OF ODISHA SAROJ PADHI@SAROJ KUMAR PADHI VS	GHANASHYAM DASH VS	GR/0000064/2018 JAJPUR ROAD /263 /2016 J.M.F.C.,JAJPUR ROAD(Jajapur)
173	CRLMC/0001530/2023	STATE OF ODISHA SANIA DAS VS	JYOTIRMAYA SAHOO VS	GR/0000933/2016 KODALA /155 /2011 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam)
174	CRLMC/0001531/2023	STATE OF ODISHA BIJAY PRADHAN VS	JYOTIRMAYA SAHOO VS	GR/0000378/2011 KHALLIKOTE /157 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam)
175	CRLMC/0001532/2023	STATE OF ODISHA RAJESH RANA VS	AMULYA RATNA PANDA VS	GR/0000375/2023 SAHADEV KHUNTA /111 /2023 S.D.J.M.,BALASORE(Baleshwar)
176	CRLMC/0001533/2023	STATE OF ODISHA KALIA@ABHI@ABHIMANYU TRIPATHY@AVIMANYU@ U.C.DORA VS	U.C.DORA VS	CT/0000242/2023 DERABIS /35 /2020 AD-HOC A.D.J. (FTSC),KENDRAPARA(Kendrapara)
177	CRLMC/0001534/2023	STATE OF ODISHA PRADYUMNA KUMAR PANDA VS	AMULYA RATNA PANDA VS	GR/0000017/2020 JEYPORE TOWN /30 /2019 C.J.M.,JEYPORE(Koraput)
178	CRLMC/0001535/2023	STATE OF ODISHA PRAFULLA KUMAR PARIDA VS	SAROJANANDA MISHRA VS	GR/0000152/2019 / /0 (//
179	CRLMC/0001536/2023	URMILA PARIDA @ DEY PRAMITA KANHAR@PRAMIT VS	AMULYA RATNA PANDA VS	PHULBANI TOWN /139 /2021 (//
180	CRLMC/0001537/2023	STATE OF ODISHA SUDHIR SAHU VS	JUGALA KISHORE PANDA VS	KANTAMAL /47 /2016 (//
181	CRLMC/0001538/2023	STATE OF ODISHA PRASANTA KUMAR SAHOO VS	U.C.DORA VS	/ /0 (//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMC/0001539/2023	JOGESWAR BAIRIGANJAN VS STATE OF ODISHA(VIG.)	SUDEEP KUMAR SARANGI VS	// () //
183	CRLMC/0001540/2023	PAPUN PAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	MAHILA P.S. BUXIBAZAR /95 /2020 () //
184	CRLMC/0001541/2023	SUCHITRA LENKA VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	INFOCITY PS /113 /2020 () //
185	CRLMC/0001542/2023	PRADIP KUMAR MOHAPATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIKIRAI /19 /2019 () //
186	CRLMC/0001543/2023	DIPEN CHHOTARAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BOLAGARH P.S. /88 /2015 () //
187	CRLMC/0001544/2023	BRAJENDRA KUMAR MISHRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CHANDRASEKHARPUR /173 /2018 () //
188	CRLMC/0001545/2023	LOKANATH MOHAPATRA VS LAXMIPRIYA DASH @ MOHAPATRA	CHINMAYA RANJAN DAS VS	// () //
189	CRLMC/0001546/2023	KARTIK DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /43 /2023 J.M.F.C,CHANDABALI(Bhadrak) GR/0000096/2023
190	CRLMC/0001547/2023	BIRANCHI NAIK VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	NAKTIDEUL /137 /2021 () //
191	CRLMC/0001548/2023	SHIBA KHARA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	MACHHKUND /48 /2020 () //
192	CRLMC/0001549/2023	NAYAN @ NAYAN TIBREWAL VS STATE OF ODISHA	ANIRUDHA DAS VS	JHARSUGUDA SADAR /268 /2022 () //
193	CRLMC/0001550/2023	PRAHALLAD NAIK	SANJIB KUMAR BHANJADEO	KHURDA P.S. /154 /2013

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	CRLMC/0001551/2023	TATA @ KUMUDA PRADHAN	A.K.SAHOO	BARKOTE /300 /2020
		VS	VS	()
		STATE OF ODISHA		//
195	CRLMC/0001552/2023	SANTOSH ROUT	PRAVASH CHANDRA JENA	KHUNTUNI /32 /2023
		VS	VS	()
		STATE OF ODISHA		//
196	CRLMC/0001553/2023	PRADEEP KUMAR AGARWAL @ PAPPU	ARUN KUMAR PATRA	SAMBALPUR VIGILANCE /21 /1995
		VS	VS	()
		STATE OF ODISHA		//
197	CRLMP/0000611/2023	LAXMI SAHU	RAMESH KUMAR SAHU	CHATRAPUR /35 /2023
		VS	VS	()
		STATE OF ODISHA		//
198	CRLMP/0000612/2023	PUNI NAYAK	BIDYADHAR MANSINGA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMP/0000613/2023	PRADYUMNA KUMAR NATH	SUBRATA PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
200	CRLMP/0000614/2023	LATIKA SAHOO	DEBENDRA NARAYAN PATTANAIAK	SEMILLIGUDA /109 /2018
		VS	VS	()
		STATE OF ODISHA		//
201	CRLMP/0000615/2023	SASMITA PRADHAN	SANKARACHARYA CHOUDHURY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
202	CRLREV/0000144/2023	ANEETA PANDA	RAMDAS ACHARY	SAMBALPUR VIGILANCE /78 /2014
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
203	CRLREV/0000145/2023	ANIRUDDHA PANDA	JAYDEEP PAL	MAHILA P.S.(BBSR) /44 /2020
		VS	VS	()
		STATE OF ODISHA		//
204	FAO/0000154/2023	PRAHALLAD BINDHANI	SATYABAN SAHOO	/ /
		VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR(Khordha)

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	FAO/0000155/2023	UNION OF INDIA CHUNMUNI DEVI VS	SATYABAN SAHOO VS	Oa/0000040/2020 // RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR(Khordha)
206	FAO/0000156/2023	UNION OF INDIA ARATI BEHERA VS	PRADEEP KUMAR MISHRA VS	Oa/0000093/2021 // ()
207	FAO/0000157/2023	UNION OF INDIA JHUNU GOUDA VS	PRADEEP KUMAR MISHRA VS	// // ()
208	FAO/0000158/2023	UNION OF INDIA SECY. CUM PRINCIPAL,TARINI THAKURANI MAHA VS	ADITYA KUMAR MOHANTY (A) VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR(Khordha)
209	FAO/0000159/2023	SIDHARTHA KU.DAS LAXMIDHAR SAMAL VS	SAROJ KUMAR DASH CHANDRAKANTA NAYAK VS	EDUCATIONAL TRIBUNAL APPEAL/0000018/2007 // ()
210	MACA/0000262/2023	STATE OF ODISHA D.M., NATIONAL INSURANCE CO. LTD., CUTTACK VS	SUBRAT SATPATHY VS	// // ()
211	MACA/0000263/2023	MAMALIN PATRA D.M., NATIONAL INSURANCE CO. LTD., ANGUL VS	RAMANI RANJAN MOHANTY VS	// // ()
212	MACA/0000264/2023	GANESWAR PADHI RAJIB LOCHAN SAHOO VS	KAPILA CHARAN NAYAK VS	// // ()
213	MACA/0000265/2023	KANHU CHARAN JENA CHANDRAKANTI SINGH VS	BIRANCHI NARAYAN RATH VS	// // ()
214	MATA/0000100/2023	P. MANIMARAN ANANDA PANIGRAHI VS	UMESH CHANDRA MAHAPATRA VS	// // ()
215	MATA/0000101/2023	SNEHALATA PADHY DINESH KUMAR PATRA VS	NIRMAL RANJAN ROURAY VS	// // ()
		RINKOJINI SWAIN		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	MATA/0000102/2023	PRITANSHU PRIYADARSHINI BISWAL VS SOBHAN KUMAR SAHU	CHITTA RANJAN DASH VS	// 0 //
217	MATA/0000103/2023	PRATIVA JAL VS PREET MOHAN CHOUDHURY	KRISHNA CHANDRA SAHU VS	// 0 //
218	RPFAM/0000108/2023	MANOJ PATRA @ MANOJ KUMAR PATRA VS RASHMITA SAHOO	MANAS CHAND VS	// 0 //
219	RPFAM/0000109/2023	ARNAPURNA MOHANTY @ ROUT VS JASOBANT ROUT	GAYATRI DAS VS	// 0 //
220	RPFAM/0000110/2023	SAMIR KUMAR PATRA VS TAPASI RANI BISWAS	LALIT KUMAR MAHARANA VS	// 0 //
221	RSA/0000120/2023	PREMALATA PARIDA VS RAMACHANDRA PARIDA	PRAKASH KUMAR MISHRA VS	// 0 //
222	RSA/0000121/2023	NARUA ORAM@KISPOTTA VS PHULTURI ORAM	GAGAN BIHARI SINGH VS	// 0 //
223	RVWPET/0000098/2023	A.O.,URBAN CO-OPERATIVE BANK LTD., CUTTACK ADV VS REGISTRAR, DEBTS RECOVERY TRIBUNAL, CUTTACK		// 0 //
224	RVWPET/0000099/2023	A.O., URBAN COOPERATIVE BANK LTD., CUTTACK ADV VS REGISTRAR, DEBTS RECOVERY TRIBUNAL, CUTTACK		// 0 //
225	RVWPET/0000100/2023	GOVERNING BODY OF SHANTILATA MAHAVIDYALAYA, Bhubaneswar VS SHANTILATA JENA	DR. RAJESH K. SINGH VS	// 0 //
226	TRP(C)/0000117/2023	SUJIT KUMAR MOHANTY VS SUBHAJANI	RAJIB LOCHAN PATTNAIK VS	// 0 //
227	TRP(C)/0000118/2023	SUJIT KUMAR MOHANTY	RAJIB LOCHAN PATTNAIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	TRP(C)/0000119/2023	SUBHAJANI SUNANDA PANDA	ANINDITA PUJARI	//
		VS	VS	()
229	TRPCRL/0000026/2023	SUSANTA KUMAR PANDA ISWAR LUHA	A.K.SAHOO	//
		VS	VS	()
230	TRPCRL/0000027/2023	STATE OF ODISHA SOURABH MEHER @ SOURAV KUMAR MEHER	JAYADEBA BEHERA	//
		VS	VS	()
231	WA/0000617/2023	STATE OF ODISHA	SIBANI SHANKAR PRADHAN, A.G.A.	//
		VS	VS	()
232	WA/0000618/2023	BIMBADHAR PRADHAN STATE OF ODISHA	SIBANI SHANKAR PRADHAN, A.G.A.	//
		VS	VS	()
233	WA/0000619/2023	SIMANCHALA SAHU STATE OF ODISHA	SIBANI SHANKAR PRADHAN,A.G.A	//
		VS	VS	()
234	WA/0000620/2023	PRAHALLAD BHOI STATE OF ODISHA	AMIYA KUMAR MISHRA,A.G.A	//
		VS	VS	()
235	WA/0000621/2023	NARAYAN NAYAK STATE OF ODISHA	SIBANI SHANKAR PRADHAN, A.G.A.	//
		VS	VS	()
236	WA/0000622/2023	PRATYUSH KUMAR DAS STATE OF ODISHA	AMIYA KUMAR MISHRA,A.G.A	//
		VS	VS	()
237	WA/0000623/2023	RAGHUNATH MAHAPATRA STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	()
238	WA/0000624/2023	CHITARANJAN HOTA STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WA/0000625/2023	HAZARAT ALLI KHAN STATE OF ODISHA VS DEBENDRA PRASAD NAYAK	SONAK MISHRA,A.S.C VS	// // ()
240	WA/0000626/2023	STATE OF ODISHA VS HAZARI NAYAK	SAROJ KANTA SAMAL, A.G.A. VS	// // ()
241	WA/0000627/2023	STATE OF ODISHA VS MAHESWAR NAYAK	MALAYA KETAN BALABANTARAY, A.G.A. VS	// // ()
242	WA/0000628/2023	STATE OF ODISHA VS DEEPAK KUMAR SWAIN	SANGRAM JENA, S.C.(S AND ME) VS	// // ()
243	WA/0000629/2023	PRANGYA PARAMITA HARICHANDAN VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	AVIJIT PATNAIK VS	// // ()
244	WA/0000630/2023	STATE OF ODISHA VS JADUMANI SAHU	SATYANARAYAN MOHAPATRA, S.C.(S AND ME) VS	// // ()
245	WP(C)/0009364/2023	PRATIMA SUNANI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// // ()
246	WP(C)/0009365/2023	M/S BISWA TARINEE VARIETY STORE, CUTTACK VS THE CHIEF MANAGER AND AUTHORISED OFFICER, BANK OF BARODA, BBSR	LALIT MOHAN NANDA VS	// // ()
247	WP(C)/0009366/2023	MANAS KUMAR DAS VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // ()
248	WP(C)/0009367/2023	ODISHA GRAMYA BANK, KENDRAPARA VS THE STATE OF ODISHA	AUROVINDA MOHANTY VS	// // ()
249	WP(C)/0009368/2023	PABITRA KUMAR NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0009369/2023	ODISHA GRAMYA BANK, KENDRAPADA VS	AUROVINDA MOHANTY VS	// 0
251	WP(C)/0009370/2023	THE COMMNR. CUM SECY. S AND ME DEPT., BBSR JAHARA BEGUM VS	SITANSU MOHAN SINGH VS	// // 0
252	WP(C)/0009371/2023	STATE OF ODISHA SUKANTI PANIGRAHI VS	ASHOK KUMAR DAS VS	// // 0
253	WP(C)/0009372/2023	STATE OF ODISHA ODISHA GRAMYA BANK, KENDRAPARA VS	AUROVINDA MOHANTY VS	// // 0
254	WP(C)/0009373/2023	THE COMMNR.CUM SECY. HIGHER EDUCATION DEPT.BBSR ODISHA GRAMYA BANK, KENDRAPARA VS	AUROVINDA MOHANTY VS	// // 0
255	WP(C)/0009374/2023	THE COLLECTOR AND D.M., KENDRAPARA ODISHA GRAMYA BANK, KENDRAPARA VS	AUROVINDA MOHANTY VS	// // 0
256	WP(C)/0009375/2023	THE DIRECTOR, SOCIAL WELFARE DEPT., BBSR JHADIA SAHU VS	ASHOK KUMAR DAS VS	// // 0
257	WP(C)/0009376/2023	STATE OF ODISHA ODISHA GRAMYA BANK, BATIPADA BRANCH, KENDRAPADA VS	AUROVINDA MOHANTY VS	// // 0
258	WP(C)/0009377/2023	THE COMMNR. CUM SECY. S AND ME DEPT, BBSR SUBASH CHANDRA SETHY VS	ANIL KUMAR DAS VS	// // 0
259	WP(C)/0009378/2023	STATE OF ODISHA NARASINGH PATRA VS	MANAS PATI VS	// // 0
260	WP(C)/0009379/2023	STATE OF ODISHA NILANCHAL BISHI VS	ANIL KUMAR DAS VS	// // 0
261	WP(C)/0009380/2023	STATE OF ODISHA LAXMAN KUMAR SAHOO	ANIL KUMAR DAS	// //

ORISSA HIGH COURT

FILING REPORT AS ON :27/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0009381/2023	ODISHA GRAMYA BANK, MAYURBHANJ	AUROVINDA MOHANTY	//
		VS	VS	0
		THE STATE OF ODISHA		//
263	WP(C)/0009382/2023	NAYAN RANJAN PANDA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0009383/2023	GOBINDA CHANDRA MALLICK	BHAKTA RANJAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0009384/2023	ODISHA GRAMYA BANK, MAYURBHANJ	AUROVINDA MOHANTY	//
		VS	VS	0
		THE DIRECTORATE OF ECONOMICS AND STATISTIC, BBSR		//
266	WP(C)/0009385/2023	PRAMOD KUMAR ROUT	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0009386/2023	AMRIT LAKRA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0009387/2023	SANJIB BANKIRA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0009388/2023	ODISHA GRAMYA BANK, TULASIPUR BRANCH, KHURDA SAHU		//
		VS	VS	0
		DISTRICT MAGISTRATE CUM COLLECTOR, CUTTACK		//
270	WP(C)/0009389/2023	KAINA PRADHAN	JANMEJAYA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0009390/2023	PRADIPTA KUMAR KANDI	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0009391/2023	PRASAN KUMAR NAIK	MANAS PATI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0009392/2023	STATE OF ODISHA SOUDAMINI DASH VS	GOUTAM KUMAR ROUTRAY VS	// // ()
274	WP(C)/0009393/2023	STATE OF ODISHA KAILASH CHANDRA PANDA VS	MANAS PATI VS	// // ()
275	WP(C)/0009394/2023	STATE OF ODISHA PRAMOD KUMAR BEHERA VS	GYANA RANJAN SETHI VS	// // ()
276	WP(C)/0009395/2023	STATE OF ODISHA BIDYADHAR BARIK VS	MANAS PATI VS	// // ()
277	WP(C)/0009396/2023	STATE OF ODISHA SESHADEVA BEHERA VS	GYANA RANJAN SETHI VS	// // ()
278	WP(C)/0009397/2023	STATE OF ODISHA DHIRAJ KUMAR PATRA VS	MANAS PATI VS	// // ()
279	WP(C)/0009398/2023	STATE OF ODISHA SASMITA KUMARI PATTNAIK VS	NIROJ KUMAR MOHAPATRA VS	// // ()
280	WP(C)/0009399/2023	CHAIRMAN, EMPLOYEES STATE INSURANCE CORP., NEW DELHI M/S. BIBHU RANJAN PARIDA VS	KAJAL SAHOO VS	// // ()
281	WP(C)/0009400/2023	ADDITIONAL COMMISSIONER OF STATE TAX (APPEAL) RABINDRA KUMAR PUHAN VS	NIROJ KUMAR MAHAPATRA VS	// // ()
282	WP(C)/0009401/2023	SECY., TO GOVT. FOREST AND ENVIRONMENT DEPT., BBSR CHIEF SECY, ODISHA, KHURDA VS	MANOJA KUMAR KHUNTIA, A.G.A. VS	// // ()
283	WP(C)/0009402/2023	MS. C.T.M. SUGUNA, IAS ODISHA GRAMYA BANK, MAYURBHANJ VS	AUROVINDA MOHANTY VS	// // ()
		THE COMMNR. CUM SECY. S AND ME DEPT. BBSR		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0009403/2023	GHANASHYAM DORA VS SECY., TO GOVT. FOREST AND ENVIRONMENT DEPT., ODISHA	NIROJ KUMAR MAHAPATRA VS	// 0
285	WP(C)/0009404/2023	ODISHA GRAMYA BANK, MAYURBHANJ VS THE SUB POSTMASTER CUM DDO, RADHO	AUROVINDA MOHANTY VS	// 0
286	WP(C)/0009405/2023	PURNA CHANDRA SETHI VS STATE OF ODISHA	SOMADARSAN MOHANTY VS	// 0
287	WP(C)/0009406/2023	M/S CHOUDHURY MEDICAL STORE, BBSR VS UNION OF INDIA	PAMI RATH VS M/S BIBHU PRASAD DAS, A. MOHANTY,G. MOHANTY/S. SAMAL,R. TRIPATHY, A.SARANGI, V. A DAS, A.K SWAIN	// 0
288	WP(C)/0009407/2023	ODISHA GRAMYA BANK, MAYURBHANJ VS THE COMMNR. CUM SECY. PANCHAYATI RAJ AND D.W.DEPT. BBSR	AUROVINDA MOHANTY VS	// 0
289	WP(C)/0009408/2023	DHIREN CHANDRA GIRI VS STATE OF ODISHA	SOMADARSAN MOHANTY VS	// 0
290	WP(C)/0009409/2023	JATISH CHANDRA MOHAPATRA VS STATE OF ODISHA	SOMADARSAN MOHANTY VS	// 0
291	WP(C)/0009410/2023	ODISHA GRAMYA BANK, MAYURBHANJ VS THE DISTRICT JUDGE, MAYURBHANJ	AUROVINDA MOHANTY VS	// 0
292	WP(C)/0009411/2023	PURNA CHANDRA JENA VS STATE OF ODISHA	SOMADARSAN MOHANTY VS	// 0
293	WP(C)/0009412/2023	CHITTARANJAN MOHAPATRA VS COMMNR. OF ENDOWMENTS, ODISHA	MANMAYA KUMAR DASH VS	// 0
294	WP(C)/0009413/2023	CHITTARANJAN SAHU VS STATE OF ODISHA	SOMADARSAN MOHANTY VS	// 0
295	WP(C)/0009414/2023	ODISHA GRAMYA BANK, MAYURBHANJ	AUROVINDA MOHANTY	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0009415/2023	THE EXECUTIVE ENGINEER CUM DDO, UDALA ELECT. DIVISION, JIBAN KRISHNA SUNDARAY	SOMADARSAN MOHANTY	//
		VS	VS	0
297	WP(C)/0009416/2023	STATE OF ODISHA ODISHA GRAMYA BANK, MAYURBHANJ	AUROVINDA MOHANTY	//
		VS	VS	0
298	WP(C)/0009417/2023	THE COMMNR. CUM PRINCIPAL SECY. REVENUE AND DISASTER MANAGEMENT DEPT. BBSR JET ANM TRAINING CENTRE, JHARSUGUDA	SOHAN MISHRA	//
		VS	VS	0
299	WP(C)/0009418/2023	DIRECTOR OF MEDICAL EDUCATION AND TRAINING, BBSR ODISHA GRAMYA BANK, MAYURBHANJ	AUROVINDA MOHANTY	//
		VS	VS	0
300	WP(C)/0009419/2023	THE COMMNR. CUM PRINCIPAL SECY, R AND D MANAGEMENT DEPT. BBSR ODISHA GRAMYA BANK, SRIDAMCHANDRAPUR BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
301	WP(C)/0009420/2023	THE COMMNR.-CUM-PRINCIPAL SECY., R AND DM DEPT., BBSR M/S. SUSHIL KUMAR JENA	KAJAL SAHOO	//
		VS	VS	0
302	WP(C)/0009421/2023	JOINT COMMISSIONER OF STATE TAX(APPEAL) ODISHA GRAMYA BANK, UDALA BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
303	WP(C)/0009422/2023	THE TRIBAL DEVELOPMENT CO-OP. CORP. OF ODISHA LTD., BBSR SARADA PRASAD KAR	BALARAM NAYAK	//
		VS	VS	0
304	WP(C)/0009423/2023	SUBHALAXMI SARANGI RANJAN KUMAR PATRO	SARBESWAR PRUSTY	//
		VS	VS	0
305	WP(C)/0009424/2023	STATE OF ODISHA NATA KISHORE BEHERA	RAMDAS ACHARY	//
		VS	VS	0
306	WP(C)/0009425/2023	STATE OF ODISHA M/S. ADITYA ALUMINIUM, LAPANG, SAMBALPUR	SHYAM SUNDAR TRIPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0009426/2023	THE PRESIDING OFFICER, LABOUR COURT, SAMBALPUR DURGA CHARAN NAYAK VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// // ()
308	WP(C)/0009427/2023	DWAIPAYAN PATTANAİK VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// ()
309	WP(C)/0009428/2023	MOHAN BEHERA VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// ()
310	WP(C)/0009429/2023	M/S. ABHAYA KUMAR NAYAK VS JOINT COMMISSIONER OF STATE TAX(APPEAL)	KAJAL SAHOO VS	// ()
311	WP(C)/0009430/2023	HARIHAR GIRI VS STATE OF ODISHA	NIRANJAN LENKA VS	// ()
312	WP(C)/0009431/2023	RAJASIS SAHOO VS STATE OF ODISHA	DAYANIDHI MOHANTY VS	// ()
313	WP(C)/0009432/2023	RATNAKAR MOHAPATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// ()
314	WP(C)/0009433/2023	SHESADEV MAHALİK VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// ()
315	WP(C)/0009434/2023	ODISHA GRAMYA BANK, SRIDAMCHANDRAPUR BRANCH VS THE CDMO-CUM-DDO, BARIPADA	ANURVINDA MOHANTY VS	// ()
316	WP(C)/0009435/2023	MEERASHREE SUMAN VS STATE OF ODISHA	SUJATA JENA VS	// ()
317	WP(C)/0009436/2023	SAROJA CHANDRA BEHERA VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0009437/2023	BIMBADHAR BEHERA VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
319	WP(C)/0009438/2023	DILLIP KUMAR MOHARANA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// 0 //
320	WP(C)/0009439/2023	BALARAM NAIK VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
321	WP(C)/0009440/2023	BISWAJIT SAHOO VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
322	WP(C)/0009441/2023	SANTOSH KUMAR DASH VS STATE OF ODISHA	UMESH CHANDRA MAHAPATRA VS	// 0 //
323	WP(C)/0009442/2023	SANKHALI BEHERA VS STATE OF ODISHA	UMESH CHANDRA MAHAPATRA VS	// 0 //
324	WP(C)/0009443/2023	NISPRAVA DASH VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
325	WP(C)/0009444/2023	JANMEJOY DAS VS STATE OF ODISHA	UMESH CHANDRA MAHPATRA VS	// 0 //
326	WP(C)/0009445/2023	SAMEER RANJAN SAHOO VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
327	WP(C)/0009446/2023	BIJAYALAXMI MISHRA VS STATE OF ODISHA	RAMA CHANDRA MOHANTY VS	// 0 //
328	WP(C)/0009447/2023	TARINI PRASAD SINGH VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
329	WP(C)/0009448/2023	BHARATI SINGH	SAROJ KUMAR DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0009449/2023	STATE OF ODISHA AVINASH KUMAR	BIRAJA PRASANNA DAS	//
		VS	VS	0
331	WP(C)/0009450/2023	STATE OF ODISHA HEMANTA BHUE	SARATHI JYOTI MOHANTY	//
		VS	VS	0
332	WP(C)/0009451/2023	STATE OF ODISHA ARJUN SAHU	BIRAJA PRASANNA DAS	//
		VS	VS	0
333	WP(C)/0009452/2023	STATE OF ODISHA LAXMI NARAYAN MALLIK	BIRAJA PRASANNA DAS	//
		VS	VS	0
334	WP(C)/0009453/2023	STATE OF ODISHA NIRUPAMA MOHANTY	MANOJ KUMAR MOHANTY 2	//
		VS	VS	0
335	WP(C)/0009454/2023	THE OFFICE OF THE BANKING OMBUDSMAN, BBSR DINA MAJHI	PARTHA SARATHI NAYAK	//
		VS	VS	0
336	WP(C)/0009455/2023	STATE OF ODISHA PURUSOTTAM SAHOO	BIRAJA PRASANNA DAS	//
		VS	VS	0
337	WP(C)/0009456/2023	STATE OF ODISHA GYANENDRA NATH DAS	SOUMYA RANJAN MOHANTY	//
		VS	VS	0
338	WP(C)/0009457/2023	STATE OF ODISHA UNION OF INDIA	GYANALOKA MOHANTY	//
		VS	VS	0
339	WP(C)/0009458/2023	ANAMIKA DAS M/S. GOENKA APPARELS, CUTTACK	RUDRA PRASAD KAR	//
		VS	VS	0
340	WP(C)/0009459/2023	COMMISSIONER OF CT AND GST, CUTTACK ANANTA CHARAN BEHERA	PITAMBAR PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		PRINCIPAL SECY. TO GOVT.,S AND ME DEPT.		//
341	WP(C)/0009460/2023	KARAN SHAW	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
342	WP(C)/0009461/2023	BADRI NARAYAN RAY	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
343	WP(C)/0009462/2023	PRADEEP KUMAR BARIK	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
344	WP(C)/0009463/2023	GEETA BEHERA	SUBHASREE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
345	WP(C)/0009464/2023	PURNIMA JENA	SATYAPRAKASH DHAL	//
		VS	VS	0
		GODABARI SHANTI		//
346	WP(C)/0009465/2023	DENISH MANDAL	AJIT KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
347	WP(C)/0009466/2023	RAGHUMANI SETHI	RABINDRA NATH PAL	//
		VS	VS	0
		THE STATE TAX OFFICER, CT AND GST, CUTTACK II CIRCLE		//
348	WP(C)/0009467/2023	BASANTILATA SAHU	VIVEKANAND JENA	//
		VS	VS	0
		STATE OF ODISHA		//
349	WP(C)/0009468/2023	SWAPNESA SAMAL	CHITTARANJAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
350	WP(C)/0009469/2023	PRAFULLA KUMAR PARAMANIK	AUROVINDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
351	WP(C)/0009470/2023	BIJOY KUMAR LENKA	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0009471/2023	SAMIR BARIK VS THE CHAIRMAN, PARADIP PORT AUTHORITY	GEETANJALI NAYAK VS	// 0 //
353	WP(C)/0009472/2023	PURNA CHANDRA DALEI VS STATE OF ODISHA	PADMANAV CHOUDHURY VS	// 0 //
354	WP(C)/0009473/2023	NABARANJAN BEHERA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
355	WP(C)/0009474/2023	DINANATH SHAW VS REGIONAL TRANSPORT OFFICER, TALCHER	ASMIYA RANJAN MAJHI VS	// 0 //
356	WP(C)/0009475/2023	M/S.RAGHUMANI SETHI VS THE STATE TAX OFFICER,CT AND GST CIRCLE, CUTTACK II	RABINDRA NATH PAL VS	// 0 //
357	WP(C)/0009476/2023	DEBJYOTI DUTTA VS BSNL, NEW DELHI	BISWAJIT DAS VS	// 0 //
358	WP(C)/0009477/2023	RANJAN KUMAR SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
359	WP(C)/0009478/2023	M/S JINDAL STAINLESS LTD., HARYANA VS ODISHA ELECTRICITY REGULATORY COMMISSION, BBSR	ADITYA NARAYAN DAS VS	// 0 //
360	WP(C)/0009479/2023	DUKHABANDHU PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
361	WP(C)/0009480/2023	SWETA SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
362	WP(C)/0009481/2023	PINKY MODI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
363	WP(C)/0009482/2023	M/S PRAGATI CONSTRUCTIONS, BARGARH	SUDEEP KUMAR SARANGI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0009483/2023	PRADEEP KUMAR BARIK	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0009484/2023	HARIHARA SAMAL	SUBRATA PANDA	//
		VS	VS	0
		COLLECTOR CUM D.M. OF DHENKANAL		//
366	WP(C)/0009485/2023	KURUNA NAIK	TIRTH KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0009486/2023	JAY MAJHI	TIRTH KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0009487/2023	RAMACHANDRA MAJHI	TIRTH KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0009488/2023	PHAGUAN MAJHI	TIRTH KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0009489/2023	ARJUNA KISHORE PANDA	PANCHANAN PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0009490/2023	LILY KANDI	SHIVSANKAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0009491/2023	ROYAL GRANITES, GANJAM	PRASANNA KUMAR PANDA (3)	//
		VS	VS	0
		DY. COMMNR. OF CT AND GST, GANJAM		//
373	WP(C)/0009492/2023	PRIYAMBADA NAYAK	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0009493/2023	SRABAN KUMAR NAYAK	PRASANTA KUMAR MOHANTY (2)	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0009494/2023	COMMNR. CUM SECY., ADMINISTRATION DEPT., BBSR SHESHADEV NAYAK VS DIRECTORATE OF SECONDARY EDUCATION, BBSR	SASWAT KUMAR ACHARYA VS	// // 0 //
376	WP(C)/0009495/2023	DR. BHAGYASHREE PARIDA VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
377	WP(C)/0009496/2023	SAIDA BEGUM VS EXECUTIVE ENGINEER, TPCODL, CUTTACK	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
378	WP(C)/0009497/2023	PARTHA SARATHI PATRI VS DIRECTORATE OF SECONDARY EDUCATION, BBSR	SASWAT KUMAR ACHARYA VS	// 0 //
379	WP(C)/0009498/2023	DR. PRABHAT KUMAR ROUTRAY VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
380	WP(C)/0009499/2023	M/S SUMITRA MOHAPATRA, BALASORE VS THE COMMNR. OF CT AND GST, CUTTACK	CHITTARANJAN DAS VS	// 0 //
381	WP(C)/0009500/2023	JANAKILATA JENA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
382	WP(C)/0009501/2023	SUBIJIT DASH VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
383	WP(C)/0009502/2023	ARABINDA PANDA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
384	WP(C)/0009503/2023	ANANDA CHANDRA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
385	WP(C)/0009504/2023	M/S PRAGATI CONSTRUCTIONS, BARGARH VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0009505/2023	M/S SREERAGAM EXPORTS PVT. LTD, KHURDA VS RBI, BBSR	SUDEEP KUMAR SARANGI VS	// 0 //
387	WP(C)/0009506/2023	RAJKISHORE JENA VS STATE OF ODISHA	SANJIB SWAIN VS	// 0 //
388	WP(C)/0009507/2023	MAHENDRA PRASAD MAJHI VS DIRECTOR, ELEMENTARY EDUCATION, ODISHA	ALEKHA CHANDRA MOHANTY VS	// 0 //
389	WP(C)/0009508/2023	PARSURAM DHAL VS STATE OF ODISHA	SANJIB SWAIN VS	// 0 //
390	WP(C)/0009509/2023	SHAJI SHIVDASAN VS STATE OF ODISHA	ANUPAM RATH VS	// 0 //
391	WP(C)/0009510/2023	SUJAT PANDA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
392	WP(C)/0009511/2023	MANASI SINHA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
393	WP(C)/0009512/2023	SWARNALATA SAHOO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
394	WP(C)/0009513/2023	NIRMAL KUMAR MANDAL VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
395	WP(C)/0009514/2023	SABITA ROUT VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
396	WP(C)/0009515/2023	SUKANT PATTNAIK VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	// 0 //
397	WP(C)/0009516/2023	ASHISA KUMAR MAHARANA	SRIDHAR RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
398	WP(C)/0009517/2023	STATE OF ODISHA SRADHANJALI DAS	SRINIVAS MOHANTY	//
		VS	VS	0
399	WP(C)/0009518/2023	STATE OF ODISHA BIJAYALAXMI SINGH	SRINIVAS MOHANTY	//
		VS	VS	0
400	WP(C)/0009519/2023	STATE OF ODISHA DASARATHI SAHU	MADAN MOHAN SWAIN	//
		VS	VS	0
401	WP(C)/0009520/2023	STATE OF ODISHA SASMITA SINGH	SRINIVAS MOHANTY	//
		VS	VS	0
402	WP(C)/0009521/2023	STATE OF ODISHA TRINATH NAYAK	RAJIB RATH	//
		VS	VS	0
403	WP(C)/0009522/2023	STATE OF ODISHA SUSANT PUJARI	SRIDHAR RATH	//
		VS	VS	0
404	WP(C)/0009523/2023	UNION OF INDIA MANOJ RANA	RAJIB RATH	//
		VS	VS	0
405	WP(C)/0009524/2023	STATE OF ODISHA M/S R.S. ENGINEERING WORKS, JAJPUR	SOMANATH MISHRA	//
		VS	VS	0
406	WP(C)/0009525/2023	DY. DIRECTOR, ESIC, BBSR M/S PADMALAVA GOCHHAYAT, CUTTACK	BHABANI PRASAD MOHANTY	//
		VS	VS	0
407	WP(C)/0009526/2023	THE COMMNR. OF CT AND GST, CUTTACK SUDAM MOHARANA	ARUN KUMAR PATRA	//
		VS	VS	0
408	WP(C)/0009527/2023	STATE OF ODISHA BASUMATI MEHER	PRASANT KISHORE RAY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :27/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0009528/2023	STATE OF ODISHA DURGA CHARAN SAHOO VS	SIBA PRASAD PATI VS	// // ()
410	WP(C)/0009529/2023	STATE OF ODISHA RATAN KUMAR AGRAWAL VS	SIBA PRASAD PATI VS	// // ()
411	WP(C)/0009530/2023	STATE OF ODISHA PAN PRATISTHAN SOCIETY, KHURDA VS	LALITENDU MISHRA VS	// // ()
412	WP(C)/0009531/2023	STATE OF ODISHA M/S PADMALAVA GOCHHAYAT, CUTTACK VS	BHABANI PRASAD MOHANTY VS	// // ()
413	WP(C)/0009532/2023	THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA SUBHASISH SAHOO VS	ARUN KUMAR PATRA VS	// // ()
414	WP(C)/0009533/2023	STATE OF ODISHA M/S PADMALAVA GOCHHAYAT, CUTTACK VS	BHABANI PRASAD MOHANTY VS	// // ()
415	WP(C)/0009534/2023	THE COMMNR. OF COMMERCIAL TAXES, AND GOODS AND SERVICES TAX, ODISHA BIRENDRA BALIAR SINGH VS	DEEPAK KUMAR PANI VS	// // ()
416	WP(C)/0009535/2023	STATE OF ODISHA DULESWARI RANA VS	DAYANANDA MOHAPATRA VS	// // ()
417	WP(C)/0009536/2023	STATE OF ODISHA AMARESH KUMAR SINGH VS	ARUN KUMAR PATRA VS	// // ()
418	WP(C)/0009537/2023	STATE OF ODISHA SHAIK SHAHADAT TULLAH VS	BHABANI PRASAD MOHANTY VS	// // ()
419	WP(C)/0009538/2023	THE CT AND GST OFFICER, CUTTACK NIRMAL KUMAR KAR VS	ARUN KUMAR PATRA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :27/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0009539/2023	BIPIN PANGI VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	// 0 //
421	WP(C)/0009540/2023	DHANARJAY GOUDA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	// 0 //
422	WP(C)/0009541/2023	KHIRASINDHU BAG VS STATE OF ODISHA	MANAS CHAND VS	// 0 //
423	WP(C)/0009542/2023	SRIKANT SWAIN VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
424	WP(C)/0009543/2023	PRADYUMNA KUMAR PADHEE VS TAX RECOVERY OFFICER, ODSIA	BISWARANJAN DALAI VS	// 0 //
425	WP(C)/0009544/2023	DIBAKAR NIGI VS STATE OF ODISHA	MANAS CHAND VS	// 0 //
426	WP(C)/0009545/2023	NABAJYOTI SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
427	WP(C)/0009546/2023	BUDHIRAM DAS VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
428	WP(C)/0009547/2023	GADADHAR SWAIN VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
429	WP(C)/0009548/2023	M/S. JIMENDRA KUMAR BEHERA VS COMMISSIONER OF CT AND GST,ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
430	WP(C)/0009549/2023	PRABHUDAYAL AGARWAL VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
431	WP(C)/0009550/2023	SHUBHAM AWASTHI	ASHOK DAS	//

ORISSA HIGH COURT

FILING REPORT AS ON :27/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		UNION OF INDIA		//
432	WP(C)/0009551/2023	PRAKASH KUMAR AGRAWAL	PRAFULLA KUMAR RATH	//
		VS	VS	()
		STATE OF ODISHA		//
433	WP(C)/0009552/2023	M/S GMR KAMALANGA ENERGY, DHENKANAL	SOUBHAGYA KUMAR DASH	//
		VS	VS	()
		RAVIKANT KARAN		//
434	WP(C)/0009553/2023	M/S TARINI MINERALS, KEONJHAR	SATYA SMRUTI MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
435	WP(C)/0009554/2023	M/S. SHAKTI MALTARE AND LEMONADE PVT. LTD., BANGURA	PRAFULLA KUMAR RATH	//
		VS	VS	()
		STATE OF ODISHA		//
436	WP(C)/0009555/2023	M/S SHAKTI MALTARE AND LEMONADE PVT. LTD., BANGURA	PRAFULLA KUMAR RATH	//
		VS	VS	()
		STATE OF ODISHA		//
437	WP(C)/0009556/2023	BISHNU PRASAD PATTNAIK	PRAFULLA KUMAR RATH	//
		VS	VS	()
		STATE OF ODISHA		//
438	WP(C)/0009557/2023	DASARATHI ROUT	ASHOK KUMAR MOHAPATRA 1	//
		VS	VS	()
		STATE OF ODISHA		//
439	WPCRL/0000040/2023	ANINDITA		/10
		VS	VS	()
		MANOJ KUMAR SATAPATHY		//
440	ABLAPL/0003050/2023	BAPI @ PARSHURAM MALLICK	PARSURAM PANDA	NAIKANI-DIHI /41 /2023
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0003051/2023	ABHAYA SHARMA	MAHES DAS	JHARSUGUDA /62 /2023
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0003052/2023	SUKANTA KUMAR BAG	UMAKANTA BARIK	JAIPATNA /13 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :27/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0003053/2023	STATE OF ODISHA RAJKISHORE NAYAK VS	PRATAP CHANDRA MISHRA VS	// FATEGARH /64 /2023 ()
444	ABLAPL/0003054/2023	STATE OF ODISHA BASANTA KUMAR MALLIK @ BASANTA MALLIK VS	PRANAB RANJAN CHHATOI VS	// RAJKANIKA /59 /2023 ()
445	ABLAPL/0003055/2023	STATE OF ODISHA DEBASISH ACHARYA VS	PARTHA SARATHI NAYAK VS	// COLLIERY /150 /2023 ()
446	ABLAPL/0003056/2023	STATE OF ODISHA PANKAJ NAIK VS	BIDYALOK MOHAPATRA VS	// TENTULIKHUNTI /61 /2023 ()
447	ABLAPL/0003057/2023	STATE OF ODISHA MERAPI SIBA@M.SHIVA VS	DEEPAK KUMAR DAS VS	// /17 /2023 ()
448	ABLAPL/0003058/2023	STATE OF ODISHA BISHNU CHARAN DEO VS	SURYAKANTA DWIBEDI VS	// BELPARA /35 /2023 ()
449	ABLAPL/0003059/2023	STATE OF ODISHA DEEPAK KUMAR SAHU VS	MANORANJAN PADHY VS	// JEYPORE TOWN /108 /2018 ()
450	ABLAPL/0003060/2023	STATE OF ODISHA SANKAR @ SHANKARSAN BARIK @ SINIBAS BARIK VS	PANCHANAN PANIGRAHI VS	// TIGIRIA /53 /2023 ()
451	ABLAPL/0003061/2023	STATE OF ODISHA MOHAN TAREI VS	AMIT SHRIVASTAVA VS	// KHALLIKOTE /191 /2023 ()
452	ABLAPL/0003062/2023	STATE OF ODISHA SUJIT @ BISWAJIT BEHERA VS	GIRIJA PRASAD MOHANTY VS	// DHENKANAL TOWN /90 /2023 ()
453	ABLAPL/0003063/2023	STATE OF ODISHA SADHURAM HANTAL VS	ASIT KUMAR JENA VS	// CHITRAKONDA /61 /2015 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :27/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0003064/2023	CHITTA RANJAN DAS VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	CHOUWAR /14 /2023 () //
455	ABLAPL/0003065/2023	SK GAPHUR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /104 /2023 () //
456	ABLAPL/0003066/2023	JYOTI PRAKASH MISHRA VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	MANGALPUR /82 /2023 () //
457	ABLAPL/0003067/2023	BASANTI SETHY VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	BHADRESWAR /24 /2023 () //
458	ABLAPL/0003068/2023	PRAFULLA KUMAR SENAPATI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /27 /2023 () //
459	ABLAPL/0003069/2023	ANNI @ HRUSIKESHA PATRA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BALIANTA P.S. /107 /2023 () //
460	ABLAPL/0003070/2023	SUBASH CHANDRA SETHY VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	BHADRESWAR /24 /2023 () //
461	ABLAPL/0003071/2023	SURESH SHARMA VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	BASELI SAHI PS /59 /2023 () //
462	ABLAPL/0003072/2023	PANUA @ PRANA KRUSHNA PANDA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	BANKI /84 /2023 () //
463	ABLAPL/0003073/2023	HADIBANDHU SETHI VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	NAYAGARH SADAR /40 /2023 () //
464	ABLAPL/0003074/2023	LALA MOHANTY VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	BADABAZAR /76 /2023 () //
465	ABLAPL/0003075/2023	BALAJI BEHERA @ MOHANTY	SIDHARTH PRASAD DAS	BADABAZAR /76 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :27/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0003076/2023	BIJAYA KUMAR SAHOO	ASHIS RATHA	OLATPUR /108 /2022
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0003077/2023	RAJA GARDIA	SUSHANTA KUMAR JOSHI	BRAJARAJNAGAR /400 /2022
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0003078/2023	DEBENDRA KUMAR ROUT	SUSHANTA KUMAR JOSHI	NAWAPARA /64 /2023
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0003079/2023	PRAVAT SA	BHABANI SANKAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0003080/2023	RAJ KUMAR SA	BHABANI SANKAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0003081/2023	BABLU KUMAR BARMA	SAMARENDRA BAHADUR	/ /0
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0003082/2023	SK.SAYEED	IMRAN KHAN	LALBAG /55 /2023
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0003083/2023	BUBUN BEHERA	ASUTOSH TRIPATHY	JARAPADA /86 /2023
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0003084/2023	RASHMI RANJAN DASH	SATYABRATA MOHANTY (1)	JAGATSINGPUR /107 /2023
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0003085/2023	NIBEDITA MISHRA	SIVA SANKAR CHAINI	KHARABEL NAGAR P.S. /355 /2021
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0003086/2023	KALYANI MOHANTY	BIJAY JENA	BENTKAR (42 MOUZA) UPD CUTTACK /53 /2023
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :27/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0003087/2023	STATE OF ODISHA RAJKISHOR PATJOSHI VS	PABITRA KUMAR NAYAK VS	// BADMAL /74 /2023 ()
478	ABLAPL/0003088/2023	STATE OF ODISHA KANHEI BADI VS	A.K.SAHOO VS	// BOUDH /21 /2023 ()
479	ABLAPL/0003089/2023	STATE OF ODISHA RAMA @ RAMA CHANDRA MALIK VS	SANJIT KUMAR DAS VS	// DHARMASALA /70 /2023 ()
480	ABLAPL/0003090/2023	STATE OF ODISHA SIBASUNDAR @ MUNNA KHILAR VS	SAMARENDRA BAHADUR VS	// BANSADA /92 /2023 ()
481	ABLAPL/0003091/2023	STATE OF ODISHA NILAKANTHA @ AKASH NAYAK VS	DHARMENDRA SETHY VS	// KAPTIPADA /73 /2023 ()
482	ABLAPL/0003092/2023	STATE OF ODISHA RAHUL KUMAR ROUT VS	AJAYA KUMAR MOHAPATRA VS	// ALAKUNDA /1 /2023 ()
483	ABLAPL/0003093/2023	STATE OF ODISHA TIKINA BISWAL @ PRADHAN VS	RABINDRA NATH PANDA VS	// BAIDESWAR /205 /2022 ()
484	ABLAPL/0003094/2023	STATE OF ODISHA NARENDRA PRADHAN VS	HRUDANANDA MOHAPATRA VS	// NIMAPADA /58 /2023 ()
485	ABLAPL/0003095/2023	STATE OF ODISHA GYANARANJAN CHHOTARAY VS	SANJIB KUMAR BHANJADEO VS	// BEGUNIA P.S. /60 /2023 ()
486	ABLAPL/0003096/2023	STATE OF ODISHA PAPI @ AMIYA RANJAN SWAIN VS	JAYADEBA BEHERA VS	// BANSADA /74 /2023 ()
487	ABLAPL/0003097/2023	STATE OF ODISHA BANAMALI NAIK VS	AMIT PRASAD BOSE VS	// BELPARA /35 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :27/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0003098/2023	BITAL BHOI @ BALARAM BHOI VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS	BHARATPUR PS /57 /2023 () //
489	ABLAPL/0003099/2023	RASARACHI @ RASHARAJ NAYAK VS STATE OF ODISHA	ABHIJIT DAS VS	BARKOTE /63 /2023 () //
490	ABLAPL/0003100/2023	RABI PRADHAN VS STATE OF ODISHA	BISWAJIT NAYAK VS	BANAPUR P.S. /287 /2014 () //

ORISSA HIGH COURT

MISC CASES FILED on :27/03/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	14/2023 WPCRL/28/2023	PADMA CHARAN SAHOO-MP	R.K.SAMANTARAY
2	17/2023 ARBA/8/2023	PARADIP PORT TRUST (PPT), PARADIP-MP	DINESH KUMAR PATRA
3	22/2023 TRPCRL/27/2023	SOURABH MEHER @ SOURAV KUMAR MEHER-MP	JAYADEBA BEHERA
4	29/2023 STREV/48/2019	M/S.FIELD MOTORS PVT.LTD.-MP	MR.SUMIT LAL
5	46/2023 JCRLA/9/2023	SANDHYA NAG-MP	MR. AMITAV TRIPATHY
6	47/2023 JCRLA/13/2021	RAJESH LAKRA-MP	MR. AUROVINDA MOHANTY, (M/S. SATYAJIT MUKH
7	96/2023 CMAPL/253/2023	ABHIJIT EINSTEIN-MP	SOUMYA MISHRA
8	97/2023 CMAPL/254/2023	SAIKH JAFIRUDDIN-MP	SAILESH DAS
9	97/2023 RVWPET/33/2023	M.D., O.S.W.C.-MP	ER. NAGENDRA KUMAR MOHANTY
10	98/2023 CMAPL/255/2023	DR. RATNARENU BALIARSINGH-MP	BISIKESAN PRADHAN
11	103/2023 MATA/100/2023	ANANDA PANIGRAHI-MP	UMESH CHANDRA MAHAPATRA
12	104/2023 MATA/100/2023	ANANDA PANIGRAHI-MP	UMESH CHANDRA MAHAPATRA
13	105/2023 MATA/101/2023	DINESH KUMAR PATRA-MP	NIRMAL RANJAN ROUTRAY
14	106/2023 MATA/47/2023	KUSUMA JENA-MP	TAPASWINI SINHA
15	107/2023 MATA/102/2023	PRITANSHU PRIYADARSHINI BISWAL-MP	CHITTA RANJAN DASH
16	108/2023 MATA/103/2023	PRATIVA JAL-MP	KRISHNA CHANDRA SAHU
17	109/2023 MATA/103/2023	PRATIVA JAL-MP	KRISHNA CHANDRA SAHU
18	114/2023 CRLMP/1607/2021	SHAH WAYS PVT LTD.-MP	MR.SIBA SANKAR MISHRA,PRASANNA KUMAR MISH
19	115/2023 CRLMP/121/2023	RAJDHANI BUS OWNERS ASSOCIATION, BBSR-MP	
20	120/2023 CONTC/7742/2022	SHAKUNTALA JENA-MP	
21	121/2023 CONTC/2318/2020	PRAHALAD MOHAPATRA-MP	M/S DAMODAR PATRA,P.K.PATRA,A.K.SAHOO,B.DAS
22	124/2023 RPFAM/108/2023	MANOJ PATRA @ MANOJ KUMAR PATRA-MP	MANAS CHAND
23	125/2023 RPFAM/109/2023	ARNAPURNA MOHANTY @ ROUT-MP	GAYATRI DAS
24	126/2023 RPFAM/110/2023	SAMIR KUMAR PATRA-MP	LALIT KUMAR MAHARANA
25	136/2023 TRP(C)/117/2023	SUJIT KUMAR MOHANTY-MP	RAJIB LOCHAN PATTNAIK
26	137/2023	SUJIT KUMAR MOHANTY-MP	RAJIB LOCHAN PATTNAIK

27	TRP(C)/118/2023 138/2023	SUNANDA PANDA-MP	ANINDITA PUJARI
28	TRP(C)/119/2023 207/2023	ANEETA PANDA-MP	RAMDAS ACHARY
29	CRLREV/144/2023 208/2023	ANIRUDDHA PANDA-MP	JAYDEEP PAL
30	CRLREV/145/2023 256/2023	PRAHALLAD BINDHANI-MP	SATYABAN SAHOO
31	FAO/154/2023 257/2023	JHUNU GOUDA-MP	PRADEEP KUMAR MISHRA
32	FAO/157/2023 258/2023	ORIENTAL INSURANCE COMPANY LTD.-MP	SOMNATH ROY
33	FAO/70/2023 259/2023	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD-MP	SUDEEP KUMAR SARANGI
34	FAO/117/2023 260/2023	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD-MP	SUDEEP KUMAR SARANGI
35	FAO/106/2023 261/2023	RAMESH CH.GANDHI-MP	M/S.JAYDEEP PAL
36	FAO/178/2019 262/2023	RAMESH CH.GANDHI-MP	M/S.JAYDEEP PAL
37	FAO/178/2019 263/2023	GAYADHAR JENA-MP	ASIM AMITABH DASH
38	FAO/46/2023 293/2023	PREMALATA PARIDA-MP	PRAKASH KUMAR MISHRA
39	RSA/120/2023 294/2023	SRINIBAS BEURA-MP	M/S.ARUN KU.MISHRA
40	RSA/53/2013 295/2023	SRINIBAS BEURA-MP	M/S.ARUN KU.MISHRA
41	RSA/53/2013 296/2023	SRINIBAS BEURA-MP	BIBEKANANDA BHUYAN
42	RSA/53/2013 297/2023	SRINIBAS BEURA-MP	M/S.ARUN KU.MISHRA
43	RSA/53/2013 298/2023	SRINIBAS BEURA-MP	M/S.ARUN KU.MISHRA
44	RSA/53/2013 299/2023	SRINIBAS BEURA-MP	M/S.ARUN KU.MISHRA
45	RSA/53/2013 300/2023	SRINIBAS BEURA-MP	M/S.ARUN KU.MISHRA
46	RSA/53/2013 322/2023	SUBASH CHANDRA PANI-MP	DIGAMBAR SETHI
47	CMP/754/2022 323/2023	BASANTI KUMARI PRADHAN-MP	ABINASH NAYAK
48	CMP/343/2023 324/2023	ANUPAMA SAHOO-MP	SOUBHAGYA KUMAR DASH
49	CMP/345/2023 325/2023	PARAMANANDA NAYAK-MP	DWARIKA PRASAD MOHANTY
50	CMP/346/2023 326/2023	NIRANJAN KISHORE NANDA-MP	BHASKAR CHANDRA PANDA
51	CMP/347/2023 327/2023	RANJAN KUMAR SAHOO-MP	BRAHMANANDA TRIPATHY
52	CMP/348/2023 328/2023	BANSIDHAR JENA-MP	
53	CMP/157/2023 329/2023	JAGABANDHU MISHRA-MP	TUSAR KUMAR MISHRA
54	CMP/349/2023 330/2023	SATYABHAMA DAS-MP	BHAWANI SANKAR PANIGRAHI
55	CMP/252/2023 482/2023	SANTOSH SAHU-MP	BISWAJIT RANJAN TRIPATHY
56	BLAPL/2942/2023 483/2023	TRAILOKYA KESHARI SWAIN-MP	BISWAJIT RANJAN TRIPATHY
57	BLAPL/3061/2023 483/2023	REGIONAL MANAGER, ORIENTAL INSURANCE CO.LTD-MP	
	MACA/567/2019		

58	484/2023 BLAPL/8340/2022	SRIDHAR PATRA-MP	TANMAYA KUMAR MOHANTY
59	484/2023 MACA/262/2023	D.M., NATIONAL INSURANCE CO. LTD., CUTTACK-MP	SUBRAT SATPATHY
60	485/2023 MACA/265/2023	CHANDRAKANTI SINGH-MP	BIRANCHI NARAYAN RATH
61	485/2023 BLAPL/2459/2023	SANKAR BHOTRA-MP	AMULYA RATNA PANDA
62	486/2023 MACA/146/2023	DIVL. MANAGER, M/S. BAJAJ ALLIANZ G.I.CO. LTD.-MP	ADAM ALI KHAN
63	486/2023 BLAPL/2007/2023	PURNA CHANDRA NAG-MP	SURYAKANTA DWIBEDI
64	487/2023 MACA/631/2017	RELIANCE G.I.CO.LTD.-MP	RAJIB BIHARI MISHRA
65	487/2023 BLAPL/1798/2023	ANSUMAN NAYAK-MP	BIBHUTI BHUSAN CHOUDHURY
66	488/2023 BLAPL/1739/2023	GHASIRAM KHARA-MP	MANORANJAN PADHY
67	489/2023 BLAPL/13149/2022	BIBHUTI KHATUA-MP	
68	490/2023 BLAPL/166/2023	DWARI PADHURIA-MP	
69	491/2023 BLAPL/165/2023	PURUSOTTAN NAIK-MP	
70	492/2023 BLAPL/3412/2023	NOORJAHAN BIBI@KHATOON-MP	SOMANATH MITRA
71	493/2023 BLAPL/11853/2022	SAMEER MALLICK-MP	SUCHIT KUMAR NAYAK
72	494/2023 BLAPL/1305/2023	SANKAR MUTUKA-MP	DUSHMANTA SAHOO
73	631/2023 ABLAPL/13522/2022	NIRANJAN MALLIK-MP	
74	632/2023 ABLAPL/1610/2023	HADU SAHU-MP	BIRAJA PRASAD NANDA
75	633/2023 ABLAPL/15473/2022	BUDHIRAM DALEI-MP	
76	634/2023 ABLAPL/11429/2022	MD RASHID ABBAS-MP	
77	635/2023 ABLAPL/9076/2022	RIKU @ RIPU PRADHAN-MP	A.K.SAHOO
78	636/2023 ABLAPL/16113/2022	ASUTOSH BARIK-MP	
79	712/2023 CRLA/328/2023	DHANU SETHY-MP	RAMANI KANTA PATTANAİK
80	713/2023 CRLA/328/2023	DHANU SETHY-MP	RAMANI KANTA PATTANAİK
81	714/2023 CRLA/331/2023	BHAGABAN ANKA-MP	ARIJEET MISHRA
82	715/2023 CRLA/331/2023	BHAGABAN ANKA-MP	ARIJEET MISHRA
83	716/2023 CRLA/333/2023	SRABANA KUMAR DASH-MP	JAGABANDHU SAHU
84	717/2023 CRLA/333/2023	SRABANA KUMAR DASH-MP	JAGABANDHU SAHU
85	718/2023 CRLA/682/2017	JAYA KRUSHNA NAYAK-MP	M/S.S.S.RAY
86	719/2023 CRLA/334/2023	SANTOSH KUMAR ROUT @ ANIL-MP	SURYAKANTA DWIBEDI
87	720/2023 CRLA/334/2023	SANTOSH KUMAR ROUT @ ANIL-MP	SURYAKANTA DWIBEDI
88	721/2023 CRLA/335/2023	SOMANATHA BHOI @ SIBU @ SOMANATH BHOI-MP	SURYAKANTA DWIBEDI
89	722/2023	SOMANATHA BHOI @ SIBU @ SOMANATH BHOI-MP	SURYAKANTA DWIBEDI

90	CRLA/335/2023 723/2023 CRLA/662/2019	TUKUNA RAUT-MP	M/S. SOUBHAGYA KUMAR DASH, S.K.TRIPATHY,P.K.
91	724/2023 CRLA/336/2023	SANTOSH PRADHAN-MP	DIPTI REKHA NANDA
92	725/2023 CRLA/336/2023	SANTOSH PRADHAN-MP	DIPTI REKHA NANDA
93	726/2023 CRLA/222/2023	BICHITRA NANDA MAHAPATRA-MP	MR.BICHITRA NANDA MAHAPATRA (IN PERSON)
94	727/2023 CRLA/337/2023	DHAUBA SING@ DHRUBA SINGH-MP	RAJENDRA NARAYAN ROUT
95	728/2023 CRLA/337/2023	DHAUBA SING@ DHRUBA SINGH-MP	RAJENDRA NARAYAN ROUT
96	729/2023 CRLA/54/2007	SURYA NARAYAN ACHARY-MP	
97	730/2023 CRLA/339/2023	PREM CHANDRA SUNA-MP	DIPTI RANJAN BHOKTA
98	731/2023 CRLA/339/2023	PREM CHANDRA SUNA-MP	DIPTI RANJAN BHOKTA
99	732/2023 CRLA/338/2023	PURNA CHANDRA SETHY-MP	BHAGABAN SARANGI
100	733/2023 CRLA/338/2023	PURNA CHANDRA SETHY-MP	BHAGABAN SARANGI
101	734/2023 CRLA/761/2022	BULU@SUMANTA DAS-MP	BHABANI SHANKAR DASPARIDA
102	1071/2023 CRLMC/1523/2023	PRAFULLA KUMAR SETHY-MP	DIGAMBAR SETHI
103	1072/2023 CRLMC/3123/2018	PITABAS BEHERA-MP	DEEPALI MOHAPATRA
104	1073/2023 CRLMC/568/2023	BABUL @ ASHOK KUMAR JENA-MP	
105	1074/2023 CRLMC/692/2023	SANTOSH KUMAR SAHOO@SUKA-MP	
106	1075/2023 CRLMC/1533/2023	KALIA@ABHI@ABHIMANYU TRIPATHY@AVIMANYU TRIPATHY	DEBENDRA KUMAR MOHAPATRO
107	1076/2023 CRLMC/1220/2023	SUNIL KUMAR PRADHAN-MP	SASANKA SEKHAR SATAPATHY
108	1077/2023 CRLMC/1539/2023	JOGESWAR BAIRIGANJAN-MP	SUDEEP KUMAR SARANGI
109	1078/2023 CRLMC/3417/2018	KUNJA KISHORE MOHAPATRA-MP	M/S.DEBENDRA KUMAR SAHOO(1), S.N.NAYAK
110	1079/2023 CRLMC/1543/2023	DIPEN CHHOTARAY-MP	MANAS KUMAR CHAND
111	1080/2023 CRLMC/1544/2023	BRAJENDRA KUMAR MISHRA-MP	MANAS KUMAR CHAND
112	1081/2023 CRLMC/1545/2023	LOKANATH MOHAPATRA-MP	CHINMAYA RANJAN DAS
113	1082/2023 CRLMC/1083/2023	KALU NAIK@KALIA NAYAK-MP	
114	1083/2023 CRLMC/1264/2023	DIBYASINGH DAS-MP	
115	1084/2023 CRLMC/1549/2023	NAYAN @ NAYAN TIBREWAL-MP	ANIRUDHA DAS
116	1085/2023 CRLMC/1551/2023	TATA @ KUMUDA PRADHAN-MP	A.K.SAHOO
117	1086/2023 CRLMC/1552/2023	SANTOSH ROUT-MP	PRAVASH CHANDRA JENA
118	1574/2023 WA/617/2023	STATE OF ODISHA-MP	SIBANI SHANKAR PRADHAN, A.G.A.
119	1575/2023 WA/617/2023	STATE OF ODISHA-MP	SIBANI SHANKAR PRADHAN, A.G.A.
120	1576/2023 WA/617/2023	STATE OF ODISHA-MP	SIBANI SHANKAR PRADHAN, A.G.A.

121	1577/2023 WA/1621/2022	SUSHANTA GOCHHAYAT-MP	
122	1578/2023 WA/619/2023	STATE OF ODISHA-MP	SIBANI SHANKAR PRADHAN,A.G.A
123	1579/2023 WA/619/2023	STATE OF ODISHA-MP	SIBANI SHANKAR PRADHAN,A.G.A
124	1580/2023 WA/619/2023	STATE OF ODISHA-MP	SIBANI SHANKAR PRADHAN,A.G.A
125	1581/2023 WA/618/2023	STATE OF ODISHA-MP	SIBANI SHANKAR PRADHAN, A.G.A.
126	1582/2023 WA/618/2023	STATE OF ODISHA-MP	SIBANI SHANKAR PRADHAN, A.G.A.
127	1583/2023 WA/618/2023	STATE OF ODISHA-MP	SIBANI SHANKAR PRADHAN, A.G.A.
128	1584/2023 WA/620/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA,A.G.A
129	1585/2023 WA/620/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA,A.G.A
130	1586/2023 WA/621/2023	STATE OF ODISHA-MP	SIBANI SHANKAR PRADHAN, A.G.A.
131	1587/2023 WA/621/2023	STATE OF ODISHA-MP	SIBANI SHANKAR PRADHAN, A.G.A.
132	1588/2023 WA/621/2023	STATE OF ODISHA-MP	SIBANI SHANKAR PRADHAN, A.G.A.
133	1589/2023 WA/623/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
134	1590/2023 WA/623/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
135	1591/2023 WA/623/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
136	1592/2023 WA/624/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
137	1593/2023 WA/624/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
138	1594/2023 WA/622/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA,A.G.A
139	1595/2023 WA/622/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA,A.G.A
140	1596/2023 WA/625/2023	STATE OF ODISHA-MP	SONAK MISHRA,A.S.C
141	1597/2023 WA/625/2023	STATE OF ODISHA-MP	SONAK MISHRA,A.S.C
142	1598/2023 WA/626/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL, A.G.A.
143	1599/2023 WA/626/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL, A.G.A.
144	1600/2023 WA/626/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL, A.G.A.
145	1601/2023 WA/627/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY, A.G.A.
146	1602/2023 WA/627/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY, A.G.A.
147	1603/2023 WA/627/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY, A.G.A.
148	1604/2023 WA/605/2023	ABHIRAM BEHERA-MP	BINAYAK PRASHAD MOHANTY
149	1605/2023 WA/605/2023	ABHIRAM BEHERA-MP	BINAYAK PRASHAD MOHANTY
150	1606/2023 WA/628/2023	STATE OF ODISHA-MP	SANGRAM JENA, S.C.(S AND ME)
151	1607/2023 WA/628/2023	STATE OF ODISHA-MP	SANGRAM JENA, S.C.(S AND ME)
152	1608/2023	STATE OF ODISHA-MP	SANGRAM JENA, S.C.(S AND ME)

153	WA/628/2023 1609/2023 WA/629/2023	PRANGYA PARAMITA HARICHANDAN-MP	AVIJIT PATNAIK
154	1610/2023 WA/630/2023	STATE OF ODISHA-MP	SATYANARAYAN MOHAPATRA, S.C.(S AND ME)
155	1611/2023 WA/630/2023	STATE OF ODISHA-MP	SATYANARAYAN MOHAPATRA, S.C.(S AND ME)
156	1612/2023 WA/630/2023	STATE OF ODISHA-MP	SATYANARAYAN MOHAPATRA, S.C.(S AND ME)
157	1613/2023 WA/630/2023	STATE OF ODISHA-MP	SATYANARAYAN MOHAPATRA, S.C.(S AND ME)
158	4238/2023 WP(C)/9364/2023	PRATIMA SUNANI-MP	BANSHIDHAR SATAPATHY
159	4239/2023 WP(C)/9365/2023	M/S BISWA TARINEE VARIETY STORE, CUTTACK-MP	LALIT MOHAN NANDA
160	4240/2023 WP(C)/7464/2023	MANAS RANJAN DAS-MP	
161	4241/2023 WP(C)/9378/2023	NARASINGH PATRA-MP	MANAS PATI
162	4242/2023 WP(C)/9382/2023	NAYAN RANJAN PANDA-MP	MANAS PATI
163	4243/2023 WP(C)/9383/2023	GOBINDA CHANDRA MALLICK-MP	BHAKTA RANJAN BARIK
164	4244/2023 WP(C)/9386/2023	AMRIT LAKRA-MP	MANAS PATI
165	4245/2023 WP(C)/9387/2023	SANJIB BANKIRA-MP	MANAS PATI
166	4247/2023 WP(C)/873/2023	LAXMIPRIYA SWAIN-MP	
167	4248/2023 WP(C)/9390/2023	PRADIPTA KUMAR KANDI-MP	MANAS PATI
168	4249/2023 WP(C)/9392/2023	SOUDAMINI DASH-MP	GOUTAM KUMAR ROUSTRAY
169	4250/2023 WP(C)/9396/2023	SESHADEVA BEHERA-MP	GYANA RANJAN SETHI
170	4252/2023 WP(C)/9406/2023	M/S CHOUDHURY MEDICAL STORE, BBSR-MP	PAMI RATH
171	4253/2023 WP(C)/9399/2023	M/S. BIBHU RANJAN PARIDA-MP	KAJAL SAHOO
172	4254/2023 WP(C)/18582/2022	SIDHESWAR ROUT @ BIDYADHAR ROUT-MP	BIDESH RANJAN BEHERA
173	4255/2023 WP(C)/9412/2023	CHITTARANJAN MOHAPATRA-MP	MANMAYA KUMAR DASH
174	4256/2023 WP(C)/28347/2022	LAPAN KUMAR PRADHAN-MP	NIRANJAN LENKA
175	4257/2023 WP(C)/9401/2023	CHIEF SECY, ODISHA, KHURDA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
176	4258/2023 WP(C)/9422/2023	SARADA PRASAD KAR-MP	BALARAM NAYAK
177	4259/2023 WP(C)/26920/2022	PADMA NAYAK-MP	
178	4260/2023 WP(C)/9425/2023	M/S. ADITYA ALUMINIUM, LAPANG, SAMBALPUR-MP	SHYAM SUNDAR TRIPATHY
179	4261/2023 WP(C)/9420/2023	M/S. SUSHIL KUMAR JENA-MP	KAJAL SAHOO
180	4262/2023 WP(C)/1038/2022	GANESH CHANDRA BHUYAN-MP	SASWAT DAS
181	4263/2023 WP(C)/15819/2019	UTTAM KUMAR BEHERA-MP	M/S.SHASHI BHUSAN JENA, M/S S.P. SAHOO
182	4264/2023 WP(C)/9427/2023	DWAIPAYAN PATTANAIAK-MP	SASWATI MOHAPATRA
183	4265/2023 WP(C)/9428/2023	MOHAN BEHERA-MP	PRASANNA KUMAR SAHOO

184	4266/2023 WP(C)/9430/2023	HARIHAR GIRI-MP	NIRANJAN LENKA
185	4267/2023 WP(C)/37061/2022	BHASKAR BEHERA-MP	
186	4268/2023 WP(C)/9429/2023	M/S. ABHAYA KUMAR NAYAK-MP	KAJAL SAHOO
187	4269/2023 WP(C)/9432/2023	RATNAKAR MOHAPATRA-MP	SHASHI BHUSAN JENA
188	4270/2023 WP(C)/17565/2019	MAA CHARCHIKA FOOD PVT.LTD.-MP	M/S.SARADA P.SARANGI
189	4271/2023 WP(C)/9433/2023	SHESADEV MAHALIK-MP	PRASANNA KUMAR SAHOO
190	4272/2023 WP(C)/9435/2023	MEERASHREE SUMAN-MP	SUJATA JENA
191	4273/2023 WP(C)/9436/2023	SAROJA CHANDRA BEHERA-MP	PRASANNA KUMAR SAHOO
192	4274/2023 WP(C)/9437/2023	BIMBADHAR BEHERA-MP	PRASANNA KUMAR SAHOO
193	4275/2023 WP(C)/17565/2019	MAA CHARCHIKA FOOD PVT.LTD.-MP	TUNA SAHU
194	4276/2023 WP(C)/9438/2023	DILLIP KUMAR MOHARANA-MP	SAMARENDRA BAHADUR
195	4277/2023 WP(C)/9439/2023	BALARAM NAIK-MP	PRASANNA KUMAR SAHOO
196	4278/2023 WP(C)/9440/2023	BISWAJIT SAHOO-MP	SUJATA JENA
197	4279/2023 WP(C)/2371/2021	JYOTSNARANI SARANGI-MP	
198	4280/2023 WP(C)/9443/2023	NISPRAVA DASH-MP	SUJATA JENA
199	4281/2023 WP(C)/9445/2023	SAMEER RANJAN SAHOO-MP	SUJATA JENA
200	4282/2023 WP(C)/16468/2022	MANORANJAN PANIGRAHI-MP	KANANBALA ROY CHOUDHURY
201	4283/2023 WP(C)/9446/2023	BIJAYALAXMI MISHRA-MP	RAMA CHANDRA MOHANTY
202	4284/2023 WP(C)/8453/2023	SABITA MALLA-MP	RITA SINGH
203	4285/2023 WP(C)/9447/2023	TARINI PRASAD SINGH-MP	SUJATA JENA
204	4286/2023 WP(C)/9449/2023	AVINASH KUMAR-MP	BIRAJA PRASANNA DAS
205	4287/2023 WP(C)/9451/2023	ARJUN SAHU-MP	BIRAJA PRASANNA DAS
206	4288/2023 WP(C)/9453/2023	NIRUPAMA MOHANTY-MP	MANOJ KUMAR MOHANTY 2
207	4289/2023 WP(C)/9452/2023	LAXMI NARAYAN MALLIK-MP	BIRAJA PRASANNA DAS
208	4290/2023 WP(C)/4520/2020	ARUN KUMAR MALLICK-MP	M/S.S.J.PRADHAN
209	4291/2023 WP(C)/9455/2023	PURUSOTTAM SAHOO-MP	BIRAJA PRASANNA DAS
210	4292/2023 WP(C)/8036/2023	DEEPAK KUMAR CHOUDHURY-MP	
211	4293/2023 WP(C)/8065/2023	NARAYAN PANIGRAHI-MP	
212	4294/2023 WP(C)/8066/2023	BIMALINI PRADHAN-MP	
213	4295/2023 WP(C)/8077/2023	SANSARI SAHOO-MP	
214	4296/2023 WP(C)/9457/2023	UNION OF INDIA-MP	GYANALOKA MOHANTY
215	4297/2023	TRILOCHAN PANDA-MP	

216	WP(C)/8080/2023 4298/2023	SANSARI SWAIN-MP	
217	WP(C)/8073/2023 4299/2023	M/S.P.P.PATEL-MP	
218	WP(C)/24657/2013 4300/2023	KARAN SHAW-MP	BIRAJA PRASANNA DAS
219	WP(C)/9460/2023 4301/2023	BADRI NARAYAN RAY-MP	SAMEER KUMAR DAS
220	WP(C)/9461/2023 4302/2023	M/S. GOENKA APPARELS, CUTTACK-MP	RUDRA PRASAD KAR
221	WP(C)/9458/2023 4303/2023	PRADEEP KUMAR BARIK-MP	BIRAJA PRASANNA DAS
222	WP(C)/9462/2023 4304/2023	RAGHUMANI SETHI-MP	RABINDRA NATH PAL
223	WP(C)/9466/2023 4305/2023	PURNA CHANDRA DALEI-MP	PADMANAV CHOUDHURY
224	WP(C)/9472/2023 4306/2023	M/S.RAGHUMANI SETHI-MP	RABINDRA NATH PAL
225	WP(C)/9475/2023 4307/2023	RANJAN KUMAR SAHOO-MP	BIRAJA PRASANNA DAS
226	WP(C)/9477/2023 4308/2023	M/S JINDAL STAINLESS LTD., HARYANA-MP	ADITYA NARAYAN DAS
227	WP(C)/9478/2023 4309/2023	DUKHABANDHU PRADHAN-MP	BIRAJA PRASANNA DAS
228	WP(C)/9479/2023 4310/2023	KAPILENDRA DEV NAYAK-MP	BIRAJA PRASANNA DAS
229	WP(C)/9170/2023 4311/2023	SWETA SAHU-MP	BIRAJA PRASANNA DAS
230	WP(C)/9480/2023 4312/2023	SAMAL BUILDERS PVT.-MP	M/S K.B.PANDA
231	WP(C)/1282/2014 4313/2023	DEBJYOTI DUTTA-MP	BISWAJIT DAS
232	WP(C)/9476/2023 4314/2023	DEBJYOTI DUTTA-MP	BISWAJIT DAS
233	WP(C)/9476/2023 4315/2023	PINKY MODI-MP	BIRAJA PRASANNA DAS
234	WP(C)/9481/2023 4316/2023	M/S PRAGATI CONSTRUCTIONS, BARGARH-MP	SUDEEP KUMAR SARANGI
235	WP(C)/9482/2023 4317/2023	PRADEEP KUMAR BARIK-MP	BIRAJA PRASANNA DAS
236	WP(C)/9483/2023 4318/2023	RAMA PR.RATH-MP	M/S.DEEPAK KU.
237	WP(C)/1451/2011 4319/2023	LILY KANDI-MP	SHIVSANKAR MOHANTY
238	WP(C)/9490/2023 4320/2023	M/S.HINDUSTAN RETREADINGS-MP	M/S.DEVASHIS PANDA
239	WP(C)/5032/2020 4321/2023	ROYAL GRANITES, GANJAM-MP	PRASANNA KUMAR PANDA (3)
240	WP(C)/9491/2023 4322/2023	PRIYAMBADA NAYAK-MP	PRAFULLA KUMAR RATH
241	WP(C)/9492/2023 4323/2023	SRABAN KUMAR NAYAK-MP	PRASANTA KUMAR MOHANTY (2)
242	WP(C)/9493/2023 4324/2023	MUKUNDA MALLIK-MP	AMIT KUMAR NATH
243	WP(C)/4469/2023 4325/2023	SHESHADEV NAYAK-MP	SASWAT KUMAR ACHARYA
244	WP(C)/9494/2023 4326/2023	SAIDA BEGUM-MP	FALGUNI RAJGURU MOHAPATRA
245	WP(C)/9496/2023 4327/2023	PARTHA SARATHI PATRI-MP	SASWAT KUMAR ACHARYA
246	WP(C)/9497/2023 4328/2023	DR. PRABHAT KUMAR ROUSTRAY-MP	SATYABRATA MOHANTY
	WP(C)/9498/2023		

247	4329/2023 WP(C)/9499/2023	M/S SUMITRA MOHAPATRA, BALASORE-MP	CHITTARANJAN DAS
248	4330/2023 WP(C)/9501/2023	SUBIJIT DASH-MP	BHABANI SANKAR TRIPATHY (1)
249	4331/2023 WP(C)/9502/2023	ARABINDA PANDA-MP	BHABANI SANKAR TRIPATHY (1)
250	4332/2023 WP(C)/9500/2023	JANAKILATA JENA-MP	BIJAYA KUMAR BEHERA 1
251	4333/2023 WP(C)/4690/2023	RISHANSH KUMAR VAIDYA-MP	UMESH CHANDRA MOHANTY
252	4334/2023 WP(C)/9504/2023	M/S PRAGATI CONSTRUCTIONS, BARGARH-MP	SUDEEP KUMAR SARANGI
253	4335/2023 WP(C)/9503/2023	ANANDA CHANDRA SAHOO-MP	PRASANTA KUMAR NANDA
254	4336/2023 WP(C)/8079/2019	GOBINDA CHANDRA MUDULI-MP	M/S.ARJUN CH.BEHERA
255	4337/2023 WP(C)/9509/2023	SHAJI SHIVDASAN-MP	ANUPAM RATH
256	4338/2023 WP(C)/27071/2022	PANCHU NAYAK-MP	MANOJ KUMAR BALASAMANTA
257	4339/2023 WP(C)/254/2018	NAKULA @ NAKULO PADHI-MP	GOKULANANDA SAHU
258	4340/2023 WP(C)/4052/2022	SUSHANT KUMAR-MP	
259	4341/2023 WP(C)/9810/2022	SWAGAT CHHOTRAY-MP	SIDHARTH PRASAD DAS
260	4342/2023 WP(C)/9516/2023	ASHISA KUMAR MAHARANA-MP	SRIDHAR RATH
261	4343/2023 WP(C)/9521/2023	TRINATH NAYAK-MP	RAJIB RATH
262	4344/2023 WP(C)/9522/2023	SUSANT PUJARI-MP	SRIDHAR RATH
263	4345/2023 WP(C)/9522/2023	SUSANT PUJARI-MP	SRIDHAR RATH
264	4346/2023 WP(C)/36504/2022	SARADA PRASANNA LENKA-MP	
265	4347/2023 WP(C)/9523/2023	MANOJ RANA-MP	RAJIB RATH
266	4348/2023 WP(C)/9524/2023	M/S R.S. ENGINEERING WORKS, JAJPUR-MP	SOMANATH MISHRA
267	4349/2023 WP(C)/8472/2014	SANTOSH KU.RATH-MP	R.K.BOSE
268	4350/2023 WP(C)/8472/2014	SANTOSH KU.RATH-MP	
269	4351/2023 WP(C)/9525/2023	M/S PADMALAVA GOCHHAYAT, CUTTACK-MP	BHABANI PRASAD MOHANTY
270	4352/2023 WP(C)/9526/2023	SUDAM MOHARANA-MP	ARUN KUMAR PATRA
271	4353/2023 WP(C)/9530/2023	PAN PRATISTHAN SOCIETY, KHURDA-MP	LALITENDU MISHRA
272	4354/2023 WP(C)/9531/2023	M/S PADMALAVA GOCHHAYAT, CUTTACK-MP	BHABANI PRASAD MOHANTY
273	4355/2023 WP(C)/6428/2023	MINATI MOHANTY-MP	
274	4356/2023 WP(C)/9532/2023	SUBHASISH SAHOO-MP	ARUN KUMAR PATRA
275	4357/2023 WP(C)/9534/2023	BIRENDRA BALIAR SINGH-MP	DEEPAK KUMAR PANI
276	4358/2023 WP(C)/9533/2023	M/S PADMALAVA GOCHHAYAT, CUTTACK-MP	BHABANI PRASAD MOHANTY
277	4359/2023 WP(C)/7761/2023	REBATI MOHANTA-MP	BHARAT CHANDRA PATRA
278	4360/2023	UTKAL CHAMBER OF COMMERCE AND INDUSTRY LTD. BSRPMP	SRIPATRA KUMAR PATNAIK

279	WP(C)/34660/2022 4361/2023	AMARESH KUMAR SINGH-MP	ARUN KUMAR PATRA
280	WP(C)/9536/2023 4362/2023	SHAIK SHAHADAT TULLAH-MP	BHABANI PRASAD MOHANTY
281	WP(C)/9537/2023 4363/2023	DULESWARI RANA-MP	DAYANANDA MOHAPATRA
282	WP(C)/9535/2023 4364/2023	NIRMAL KUMAR KAR-MP	ARUN KUMAR PATRA
283	WP(C)/9538/2023 4365/2023	MONALI ROUTRAY-MP	DAYANANDA MOHAPATRA
284	WP(C)/34888/2022 4366/2023	NANDA KISHORE PARIDA-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
285	WP(C)/12507/2022 4367/2023	SRIKANT SWAIN-MP	ARUN KUMAR PATRA
286	WP(C)/9542/2023 4368/2023	GOUTAM MEHER-MP	SANJIV JOSHI
287	WP(C)/6595/2023 4369/2023	NABAJYOTI SAHU-MP	ARUN KUMAR PATRA
288	WP(C)/9545/2023 4370/2023	SHUBHAM AWASTHI-MP	ASHOK DAS
289	WP(C)/9550/2023 4371/2023	M/S. JIMENDRA KUMAR BEHERA-MP	KSHIROD KUMAR SAHOO
290	WP(C)/9548/2023 4372/2023	SOURAV SEKHAR BEHERA-MP	
291	WP(C)/1095/2023 4374/2023	PRAKASH KUMAR AGRAWAL-MP	PRAFULLA KUMAR RATH
292	WP(C)/9551/2023 4375/2023	BRUNDABAN JENA-MP	
293	WP(C)/2102/2002 4376/2023	M/S TARINI MINERALS, KEONJHAR-MP	SATYA SMRUTI MOHANTY
294	WP(C)/9553/2023 4377/2023	M/S GMR KAMALANGA ENERGY, DHENKANAL-MP	SOUBHAGYA KUMAR DASH
295	WP(C)/9552/2023 4378/2023	BISHNU PRASAD PATTNAIK-MP	PRAFULLA KUMAR RATH
296	WP(C)/9556/2023 4379/2023	DASARATHI ROUT-MP	ASHOK KUMAR MOHAPATRA 1
297	WP(C)/9557/2023 4380/2023	ASHALATA DAS-MP	
298	WP(C)/16591/2016 4381/2023	M/S.MSP SPONGE IRON LTD. KOLKATA-MP	DIPAK KUMAR DEY
	WP(C)/4633/2023		